#### NATIONAL COMPANY LAW TRIBUNAL

**OBJECTIONS LIST DATED 15.09.2025 TO 08.10.2025** 

### **PETITION, APPLICATIONS, ADDITIONALS**

#### HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGOComplex has been relocated to Block-12, CGO Complex, Lodhi Road, NewDelhi.Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted we seek cooperation from Advocates, Litigants and Stakeholders duringthis period of transition.

Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
19-07-2025	Company Petition IB (IBC)	710102063802025		LEEL ELECTRICALS LIMITED VS FEDDERS IT TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Lovkesh Batra
25-07-2025	Company Petition (Companies Act)	710102065272025		LAKSHMI VATIKA LIMITED VS REGISTRAR OF COMPANIES	Sec. 131(1)	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	JANMEJAY
19-08-2025	Company Petition (Companies Act)	710102072692025		HIMESH JAIN VS PARV HOLDINGS PRIVATE LIMITED	Sec. 242(4)	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	DIBYADYUTI BANERJEE
19-08-2025	Company Petition IB (IBC)	710102072822025		MAHUA CO-OPERATIVE COLD STORAGE LIMITED. VS FRORE REFTEK PRIVATE LIMITED THROUGH ITS DIRECTOR(S)	IBC Under Sec 9	15-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kriti Ranjan
27-08-2025	Company Petition IB (IBC)	710102075142025		POONAM VERMA VS LALSONS JEWELLERS LIMITED	Section 94(1)	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ANOOP
27-08-2025	Company Petition IB (IBC)	710102075162025		RAJEEV PAUL SINGH VERMA VS LALSONS JEWELLERS LIMITED	Section 94(1)	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ANOOP

7	01-09-2025	CA(A) Merger and Amalgamation(Companie s Act)	GROWFAST ADVISORY SERVICES PRIVATE LIMITED VS LALSONS JEWELLERS LIMITED	Sec. 230-232 - 17- Second Motion	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	VIDEH VAISH
8	01-09-2025	Company Petition IB 710102076712025 (IBC)	MR. KUSH BHARDWAJ VS MR. SURENDER SETH	Section 95(1) 18-	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Shri
9	02-09-2025	Company Appeal(Companies Act)	MR. KUSH BHARDWAJ VS MR. SURENDER SETH	Sec 252 (3) 21-	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Sumit Sinha
10	02-09-2025	Company Petition (Companies Act) 710102077102025	C&S ELECTRIC LIMITED VS MR. SURENDER SETH	Sub-Section (1) of Section 66.	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Desai &
11	01-09-2025	Company Petition IB 710102076812025 (IBC)	FIDUS FINANCE PVT LTD VS ANTHEIA PROPERTIES PRIVATE LIMITED		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Gaurav Joshi
12	03-09-2025	Company Petition (Companies Act) 710102077722025	MRS TEJINDER KAUR VS ANAND SYNTHETICS LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	R K GUPTA
13	04-09-2025	Company Petition (Companies Act) 710102077872025	CAPT MANOJ AGARWAL & OTHERS VS OFFICIAL LIQUIDATOR HIGH COURT OF KARNATAKA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Application under any other under any other any other	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	CHAITANYA AGARWAL

14	06-09-2025	Company Petition IB (IBC)	710102078872025	RUPALI SHARMA VS ARTEFORM DESIGNS PRIVATE LIMITED	IBC Under Sec 9	15-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ankur gupta
15	06-09-2025	Company Petition IB (IBC)	710102078602025	PRESCIENT & STRATEGIC INTELLIGENCE PRIVATE LIMITED VS LSGD GROWTH PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ritu Raj
16	06-09-2025	CP(AA) Merger and Amalgamation(Companie s Act)	710102078722025	EQUUS SALES INDIA PRIVATE LIMITED VS LSGD GROWTH PRIVATE LIMITED	Section 420	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Adv HIMANSHU KOHLI
17	09-09-2025	Company Petition IB (IBC)	710102079582025	PRUDENT ARC LIMITED VS CREW B.O.S. PRODUCTS LIMITED	IBC under Sec 7	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Atul Sharma
18	09-09-2025	Company Petition IB (IBC)	710102079492025	SHRI JAIN SHIKCHAN EVAM JAN VIKAS SAMITI VS INNOVATIVE PROJECT MANAGEMENT SERVICES PRIVATE LIMITED	IBC Under Sec 9	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Vinay
19	12-09-2025	Company Petition IB (IBC)	710102080742025	NITI INTERNATIONAL LTD. VS KMC ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9,IBC Under Sec 9	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Nand Lal Manjoka
20	14-09-2025	Company Petition (Companies Act)	710102081162025	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS JILIAN CONSULTANTS INDIA PRIVATE LIMITED & ORS	Sec. 241(1)	17-09-2025	no of objections: - 1. bookmarking is compulosary in pdf 2. pagination is incomplete in index and pdf in all volume 3. volume wise index missing volume-1,2,3,4 4. need both application and petition separately file 5. notary missed in affidavit and remove COMPANY APPLICATION NO. /2025. this is petition. 6. remove blank page no-292 7. MOA, AOA missing 8. master data missing 9. Vakalatnama missing 10. Proof of service missing	sfioncit
21	13-09-2025	Company Petition IB (IBC)	710102081032025	RAJ BHUSHAN GUPTA VS MANSA RAM AGRO FOODS PRIVATE LIMITED	IBC under Sec 7	22-09-2025	1. bookmarking compulsory with page numbering. 2. NESL Report missing. 3. master data missing. 4. volume 1 and 2 separately index missing. 5. page no. 134 to 139,152,153,155,158 are not clear. 6. IRP certificate missing. 7. Form 2 missing. 8. Form B missing. 9. OCR missing. 10 BR MISSING	Ambareen

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22	12-09-2025	Contempt Petition (IBC) 710102080902025	MR. SAPAN MOHAN GARG RESOLUTION PROFESSIONAL VS SUMIT SHYAM LULLA & ORS	Section 60(5)/Rule 11	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kavya Tekriwal
23	13-09-2025	Company Petition IB 710102081022025 (IBC)	MAGPIE CONSULTANTS LLP VS BEST HAWK INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9	22-09-2025	mention bookmarking with page numbering. 2. need every page sign in form 5. 3. NESL Reprt missing. 4. OCR missing.	Akankrita Sinha
24	01-09-2025	CP(AA) Merger and Amalgamation(Companie s Act)	UNIVERSAL SAUR URJA PRIVATE LIMITED VS BEST HAWK INFOSYSTEMS PRIVATE LIMITED	Rule 11 of NCLT	15-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Sidhartha
25	15-09-2025	Company Petition IB 710102081262025 (IBC)		IBC Under Sec 9	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ARVIND
26	11-09-2025	Intervention Petition (IBC) 710102080242025	NATIONAL SPOT EXCHANGE LIMITED VS RAHUL JINDAL RESOLUTION PROFESSIONAL OF TIRUPATI INFRAPROJECTS PVT. LTD.	Sec 60(5)	15-09-2025	Briefsynopsis missing. 2. List of dates and events missing.     remove main case parties in online portal. 4. vakalatnama compulsory.	SANDEEP BISHT
27	15-09-2025	Company Petition (Companies Act) 710102081382025		Sec 241 (2)	19-09-2025	1. blank file incomplete and due to payment sec-241	ANKIT SHARMA
28	16-09-2025	Company Petition IB 710102081452025 (IBC)		Section 123	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	MISHA
29	15-09-2025	Company Petition (Companies Act) 710102081392025	MP PROMOTERS PRIVATE LIMITED VS MUKESH KUMAR	Sec 424 (3)	17-09-2025	no of objections: - 1. case type wrong in online portal and pdf 2. counsel sign missed in index 3. date missed and Rs. 25/-welfare and Rs. 3/- court fees missing in vakaltanama 4. Proof of service missed 5. list date event and synopsis missed in pdf PLEASE FILE APPLICATION SINCE MAIN MATTER IS ALREADY PENDING. If any query call us at 01124363846	
30	17-09-2025	Company Petition IB 710102082122025 (IBC)		IBC under Sec 7	24-09-2025	1. proof of service missing. 2. IRP certificate missing. 3. mention default date form 1 part 4. 3. page no. 91,118,253 to 258,279,280,281,285,294,299,329,339,345,1776,1843,1844 are not clear. 4. NESL Report missing.	Akshay
31	17-09-2025	Company Petition IB 710102082012025 (IBC)	IL&FS CLUSTER DEVELOPMENT INITIATIVE LIMITED VS COSMOS INDUSTRIES LIMITED		23-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Wamika

32	Company Petition IB (IBC)	710102082462025	SONA GOYAL PERSONAL GUARANTOR TOANJNEY LOYS PVT. LTD VS SONA GOYAL PERSONAL GUARANTOR TOANJNEY LOYS PVT. LTD	Section 94(1)	24-09-2025	1. parties entry wrong in online portal. 2. page no. 26,32,36,37 are not clear. 3. pagination wrong in pdf.	MOHIT CHAUDHARY
33	Company Petition (Companies Act)	710102082502025	KAPIL DEV VS MAHAMAYA INFRASTRUCTURE PRIVATE LIMITED	Sec. 241(1)	25-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Aditya
34	Company Petition IB (IBC)	710102083082025	PRALINES EXPORTS PRIVATE LIMITED VS PRAYER DHOOP AGARBATTI PRIVATE LIMITED	IBC Under Sec 9	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	shriram I
35	(IBC)	710102083002025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS HERO MOTOCORP LIMITED	IBC Under Sec 9	26-09-2025	25Rs welfare fee and 3Rs court fee missing in vakalatnama.     bookmarking incomplete. 3. master data missing.	Sonali
36	Appeal(Companies Act)	710102082862025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS HERO MOTOCORP LIMITED	Sec 252 (3)	22-09-2025	no of objections: - 1. due to payment sect-252. this is not govt body	VARUN KATHURIA
37	(IBC)	710102083182025	IA WEALTH PRIVATE LIMITED VS ECHO BUILDTECH LIMITED	Sec 9	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ali Maqbool Kazi
	(IBC)	710102083312025	J.R. REALCON PRIVATE LIMITED VS GRAND PEAK INFRASTRUCTURES PRIVATE LIMITED	Sec 7	26-09-2025	proof of service missing. 2. bookmarking compulsory with page numbering. 3. pagination incomplete. 4. briefsynopsis missing. 5. List of dates and events missing. 6. IRP certificate missing. 7. need every page sign and true copy in annexure. 8. vakalatnama missing. 9. NESL report missing. 10. BR missing. 11. file incomplete.	
39	Company Petition (Companies Act)	710102083442025	LAKSHMI VATIKA LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	JANMEJAY

40	24-09-2025	Company Petition IB (IBC)	710102084232025	CANARA BANK VS SMT SASHI SACHDEV	Section 95(1)	23-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	HITESH SACHAR
41	24-09-2025	CP(AA) Merger and Amalgamation(Companie s Act)	710102084072025	GLOBUS STEEL & POWER PRIVATE LIMITED VS SMT SASHI SACHDEV		30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Sidhartha
42	24-09-2025	Company Petition (Companies Act)	710102084172025	NITESH KUMAR VS UNION OF INDIA THROUGH REGIONAL DIRECTOR	Sec. 7(7)	26-09-2025	no of objections: - 1. numbering is missing in bookmarking 2. need every page sign in application 3. proof of service required 4. the mention section must be filed with the Registrar of the Company as per the act (you may contact Registry NCLT Block-12)	Nityanand Khatua
43	24-09-2025	Company Petition (Companies Act)	710102084042025	ROHIT GUPTA VS REGISTRAR OF COMPANIES	Sec. 441	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Krishna
44	25-09-2025	Company Petition IB (IBC)	710102084622025	IIFL HOME FINANCE LIMITED VS MMC REAL TECH SOLUTIONS OPC PRIVATE LIMITED	IBC under Sec 7	26-09-2025	proof of service missing. 2. mention bookmarking according your index with page numbering. 3. volume 1 and 2 separately index missing. 4. pagination incomplete in index and pdf. 5. counsel sign missing in index. 6. need every page sign and true copy in annexure. 7. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 8. BR missing. 9. Form 2 missing. 10. Form B missing. 11. IRP certificate missing. 12. NESL Report missing. 11. OCR missing.	Shivendra
45	26-09-2025	Company Petition (Companies Act)	710102084712025	GAGAN KALIA VS ATOZEE VISAS PRIVATE LIMITED	Sec. 213	29-09-2025	no of objections:- 1. bookmarking is compulosary with numbering in pdf 2. pagination missed in index 3. counsel sign missed in pdf 4. Rs. 25/- welfare and Rs. 3/- court fees and date missed in vakalatnama and merge the vakaltnama in application pdf 5. MOA, AOA missing 6. Master data missing 7. proof of service missing 8. Affidavit missing	Shubham
46	26-09-2025	Company Appeal(Companies Act)	710102084762025	GAGAN KALIA VS ATOZEE VISAS PRIVATE LIMITED	Sec 252 (3)	29-09-2025	no of objections: - 1. numbering is missing in bookmarking 2. page no-45 cut page 3. page no-46 to 62 not clear page 4. page no-64 to 95 need translate copy 5. add company name in memo of parties 6. date missed in vakaltanama 7. STK-7 missed 8. Master data missed	
47	27-09-2025	Company Petition IB (IBC)	710102085062025	MICRO CAPITALS PRIVATE LIMITED VS S.N.AGRIFOODS PRIVATE LIMITED	IBC under Sec 7	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Lalit
48	29-09-2025	Company Petition IB (IBC)	710102085442025	AMIRSONS SCAFFOLDING PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	01-10-2025	1. page no. 61,68,196,197,358,359,560,571,581,582,660 to 663,665,671,672,697 to 699,773,779,835,839,840,1001,1002,1127,1128,1129,1130 are not clear. 2. page no. 152,153,154,155,157,159,178,204 to 211,218,223,242,364,366,367,368,370,371,794 to 800,802,821,827,847 to 854,1007,1009,1010,1011,1013,1014 are cut pages.	Gursat

49	26-09-2025	Company Petition (Companies Act)	710102084722025	LATA KALIA VS ATOZEE VISAS PRIVATE LIMITED	Sec. 213	29-09-2025	no of objections: - 1. bookmarking is compulosary with numbering in pdf 2. pagination missed in index and pdf 3. date missed in index counsel sign other side 4. OCR missed in pdf 5. counsel sign missed in pdf 6. Rs. 25/- welfare and Rs. 3/- court fees and date missed and counsel sign also missed in vakalatnama and merge the vakaltnama in application pdf 7. MOA, AOA missing 8. Master data missing 9. proof of service missing 10. Affidavit missing	Shubham
50	29-09-2025	Company Petition (Companies Act)	710102085552025	ANSHU AGARWAL VS AVANTIKA ELCON PRIVATE LIMITED	Sec. 242(4)	01-10-2025	no of objections: - 1. AOA missing 2. section not mention in index and application. kindly mention 3. remove extra application and need to separate file 4. need translate copy of hindi pages	Srinivas
51	01-10-2025	(IBC)	710102086242025	VIOM INFRA VENTURES LIMITED VS MIL VEHICLES & TECHNOLOGIES PRIVATE LIMITED	Sec 7	06-10-2025	bookmarking compulsory with page numbering. 2. proof of service missing. 3. section not mention in index. 4. NESL report missing.	
52	01-10-2025	Company Petition IB (IBC)	710102086292025	THE CANARA BANK LIMITED VS NAMITA SANJAY SINHA	Section 95(1)	06-10-2025	1. wrong jurisdiction.	ORBIT
53	30-09-2025	Appeal(Companies Act)	710102085802025	THE CANARA BANK LIMITED VS NAMITA SANJAY SINHA	, ,	03-10-2025	no of objections: - 1. case type wrong in online portal 2. proof of service missing 3. double entry remove 4. date missed in vakalatnama	
54	30-09-2025	(IBC)	710102085862025	MR. VRINDABAN BIHARI KHANDELWAL VS MARPOSS INDIA PRIVATE LIMITED	IBC Under Sec 9	06-10-2025	NESL report missing. 2. all documents merge in one pdf.	Ahsan Ahmad
55	30-09-2025	CA(A) Merger and Amalgamation(Companie s Act)	710102086052025	M R TRADEX PRIVATE LIMITED VS MARPOSS INDIA PRIVATE LIMITED	Sub-section (I) of section 230	03-10-2025	no of objections: - 1. bookmarking is compulsory with numbering in pdf 2. volume-wise index missing 3. pagination is missing in index & pdf 4. remove blank page 5. Rs. 25/- welfare missing in vakaltanama 6. adjust the wrong page 7. All applicants Master data missing 8. TARUN INTERNATIONAL LIMITED- Auditor Report missing, Balance Sheet missing 9. Valuation Report missing 10. All shareholder Affidavit missing 11. All Applicant affidavit missing	Nitesh
56	30-09-2025	Company Petition (Companies Act)	710102085652025	SHUBHAM GUPTA VS AGRIM FINVEST PRIVATE LIMITED	Sec. 58(3)	03-10-2025	no of objections: - 1. proof of service missing 2. numbering is missing in bookmarking	ALAM
57	01-10-2025	Company Petition IB (IBC)	710102086252025	UC INCLUSIVE CREDIT PRIVATE LIMITED VS CREATIVITY AT BEST TECHNOLOGIES LIMITED		06-10-2025	mention bookmarking according your index with page numbering. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. Attach memo of parties before the application and remove it from the end	Rajat
58	30-09-2025	Company Petition IB (IBC)	710102085722025	UJJIVAN SMALL FINANCE BANK LTD VS BLD METAL AND ALLOYS PRIVATE LIMITED	IBC under Sec 7	06-10-2025	1. wrong filling.	Sunil Shukla
59	30-09-2025	Amalgamation(Companie s Act)	710102086022025	AVRUMS INDIA PRIVATE LIMITED VS BLD METAL AND ALLOYS PRIVATE LIMITED	(1) 0f Section 66.,Sec. 230- 232, Sec 234	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Rajeev K Goel
60	01-10-2025	Company Petition IB (IBC)	710102086322025	THE CANARA BANK LIMITED VS SANJAY SINHA	Section 95(1)	06-10-2025	1. wrong jurisdiction.	ORBIT
61	30-09-2025		710102085872025	THE CANARA BANK LIMITED VS SANJAY SINHA	Sec. 58(3)	03-10-2025	no of objections: - 1. case type wrong in online portal 2. proof of service missing 3. double entry remove	ALAM
62	01-10-2025	CA(A) Merger and Amalgamation(Companie s Act)	710102086442025	REED TRIUNE EXHIBITIONS PRIVATE LIMITED VS SANJAY SINHA	Sec. 230-232, Sec 234	07-10-2025	no of objections: - 1. date missed in all applicant\'s vakaltanama	MOHD NAZIM
63	03-10-2025		710102086672025	ABHAY TRADING COMPANY THOUGH ITS PARTNER MR. HITESH JAIN VS ASK HOME FURNISHING PRIVATE LIMITED	IBC Under Sec 9	07-10-2025	need every page sign and true copy in annexure. 2. BR missing. 3. NESL Report missing.	NIPUN

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75	04-09-2025	(Companies Act)	7.10102E+14	ACT)/121(ND)2022	PAPERS PRIVATE LIMITED	Sec 48(2)	30-09-2025	6 6 11 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Cauvery
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		Interlegatory Application		COMPANY PETITION IB	DUNIAR NATIONAL RANK VS	Soc 60/E) Soc		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	12-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	(IBC)/271(PB)2017	PUNJAB NATIONAL BANK VS HARSH KUMAR ARORA	Sec 60(5),Sec 30	17-09-2025	negistral NCL1 Dellii elliali lu. ul 1-licit@licit.gov.	EKTA CHOUDHARY
78	12-03-2023	()	VIV4LT17	1100/1211(10/2011	DIRECTORATE OF	Any other	17-03-2023		ERTA OHOODHART
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	12-09-2025	(I.B.C)	7.10102E+14	(IBC)/843(ND)2018	VIDEO ON WHEELS LIMITED	Govt body	17-09-2025	book marking also 2. vakalatanama missed	ZOHEB HOSSAIN
79								Sorry for the inconvenience due to NIC Technical issue	
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		Interlocutory Application		COMPANY PETITION IB	ASHISH AGARWAL VS DR JAIN	Section		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	12-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	(IBC)/699(ND)2021	VIDEO ON WHEELS LIMITED	105,112, 113	17-09-2025		Shubham
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80						Section			
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						43,45,47,50,6		INDEX WITH PAGINATION IN ALL VOLUME 2 DUE PAYMENT	
		Interlocutory Application		COMPANY PETITION IB	MR. RAM KUMAR VS NORTHERN	0(5),66/Regul		OF 44 46 48 49 SECTIONS 3. IN VOLUME 5, 6, 7 8 9 11 MISSED	
	14-09-2025	(I.B.C)	7.10102E+14	(IBC)/95(ND)2025	ARC CAPITAL LIMITED	ation	17-09-2025	SIGN OF ANNEXURES PAGES 4 OCR MISSED IN PDF	Mohana Nijhawan
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		Interlocutory Application		COMPANY PETITION IB	NORTHERN ARC CAPITAL	Section		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
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		Interlocutory Application		COMPANY PETITION IB	PRIVATE LIMITED VS RAJNESH	12, 12A, 13,		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	12-09-2025	(I.B.C)	7.10102E+14	(IBC)/545(ND)2023	KUMAR AGGARWAL	14, 17(1)	22-09-2025	-0	DIBYADYUTI BANERJEE
83	12-03-2023	(1.5.0)	7.10102LT14	(100)/343(140)2023	NOMAN AGGANWAL	17, 17(1)	~Z-U3-ZUZ3	no of objection 1. Quarterly Progress Report separate file 2.	DIDIADIOII DANERJEE
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	11-09-2025	Interlocutory Application	7.404025 - 4.4	COMPANY PETITION IB	SOLUTIONS PRIVATE LIMITED VS		45 00 0005	Management Solutions Private Limited please remove from	A dia sa Miahaa
	11-09-2025	(I.B.C)	7.10102E+14	(IBC)/1358(ND)2019	RAJNESH KUMAR AGGARWAL	Sec 60(5)	15-09-2025	online portal	Aditya Mishra
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		Company		COMPANY PETITION	(NORTHERN REGION) VS 1.	Dula 44 af			
	40.00.000	Application(Companies	7.101005 : 1.1	(COMPANIES	CARNOUSTIE MANAGEMENT (I)	Rule 11 of	40.00.000	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Niledhe Courte
1	10-09-2025	Act)	7.10102E+14	ACT)/62(PB)2022	PRIVATE LIMITED	NCLT	16-09-2025		Nistha Gupta
85						Ì			
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		Interlocutory Application		COMPANY PETITION IB	BEACON TRUSTEESHIP LIMITED	Rule 11 of		pagination 2. missed to fill respondent 2 in online portal 3.	
Ь	11-09-2025	(I.B.C)	7.10102E+14	(IBC)/318(ND)2025	VS GAURAV BHALLA	NCLT, 2016	15-09-2025	vakalatanama missed in pdf 4 blanks paged not allowed	Siddharth Joshi
86									
		Interlocutory Application		COMPANY PETITION IB	BEACON TRUSTEESHIP LIMITED	Rule 11 of		no of objection 1.respondent no.2 detail not fill on online	
	11-09-2025	(I.B.C)	7.10102E+14	(IBC)/319(ND)2025	VS ANIL BHALLA	NCLT, 2016	15-09-2025	portal 2.bookmarking compulsory 3.vakaltnama missing	Siddharth Joshi
87						Application			
					AVIOM INDIA HOUSING FINANCE	under any			
					PRIVATE LIMITED VS AVIOM	other			
		Interlocutory Application		COMPANY PETITION IB	INDIA HOUSING FINANCE	provisions-			
	11-09-2025	(I.B.C)	7.10102E+14	(IBC)/95(ND)2025	PRIVATE LIMITED	IBC	15-09-2025	wrong file	Mohana Nijhawan
88		Interlocutory Application		COMPANY PETITION IB	OM PRAKASH GAUTAM VS	Rule 11 of	,	List of dates and events missing. 2. Briefsynopsis missing.	
	16-09-2025		7.10102E+14	(IBC)/644(ND)2023	JALESH KUMAR GROVER	NCLT, 2016	23-09-2025	3. section wrong. 4. case type wrong.	KUNAL
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					M/S. MANJU J HOME INDIA LTD.			PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Interlocutory Application		COMPANY PETITION IB	VS M/S. GAGAN FERROTECH	Ì		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
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90	11-09-2025	Company Appeal (IBC) 7.1		COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	15-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. application need every page sign 3. remove main case petitioner and respondent in online portal 4 case type wrong 5 missed REGULATION 44(2) OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016 in annexure	ROHIT RATHI
91								Sorry for the inconvenience due to NIC Technical issue	
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					IL&FS FINANCIAL SERVICES			PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Interlocutory Application		COMPANY PETITION IB	LIMITED VS MR NAVNEET			Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	18-09-2025	(I.B.C) 7.1	0102E+14	(IBC)/558(ND)2024	KUMAR GUPTA	Sec 60(5)	30-09-2025		Nistha Gupta
92								Sorry for the inconvenience due to NIC Technical issue	
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					JAISANSHU MEDICARE PRIVATE			PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Interlocutory Application		COMPANY PETITION IB		Rule 11 of		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
00	18-09-2025	(I.B.C) 7.1	0102E+14	(IBC)/461(ND)2025	DEVELOPMENT BANK OF INDIA	NCLT, 2016	28-09-2025		LOKESH SHARMA
93								Sorry for the inconvenience due to NIC Technical issue	
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						Sections		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Interlocutory Application		COMPANY PETITION IB	NANU CHHABRA VS JASMINE	60(5)/Regulati		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	18-09-2025		0102E+14	(IBC)/1941(ND)2019	BUILDMART PRIVATE LIMITED		28-09-2025		SUMESH MALHOTRA
94	18-09-2025	Interlocutory Application (I.B.C) 7.1		COMPANY PETITION IB (IBC)/05(ND)2019	DEEPAK KAPOOR VS MRS. JAYANTI JAIN	Sec 60(5)	23-09-2025	no of objection 1. incomplete online basic detail 2.25 rs welfare and 3 rs court fee missed in vakalatanam 3. annexures pages missed sign with true copy 4 main case missed in vakalatanama	SURYANSH TRIPATHI
95		()		(), ( )					
	17-09-2025	Interlocutory Application (I.B.C) 7.1		COMPANY PETITION IB (IBC)/144(PB)2017	KALPATARU RESOLUTION PRIVATE LIMITED VS JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section 60(5)/Rule 11		no of objection 1. case type wrong 2. memo parties missed in book marking and index and pdf 3 ocr missed in pdf 4 date and month missed in vakalatanama 5 25 rs welfare and 3 rs court fee missed in vakalatanama	SHIVAM
96								Sorry for the inconvenience due to NIC Technical issue	
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		Interlocutory Application		COMPANY PETITION IB	MALLIKA RAWAL VS MR MOHIT			Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	11-09-2025		0102E+14	(IBC)/708(ND)2021	GOEL CA	Sec 60(5)	15-09-2025		Radhalakshmi R
97		Interlocutory Application		COMPANY PETITION IB	M/S. SKAEL ENTERPRISES PVT. LTD. VS AADI BEST	Rule 11 of			
98	19-09-2025	(I.B.C) 7.1	0102E+14	(IBC)/708(ND)2021	CONSORTIUM PRIVATE LIMITED	NCLT, 2016	22-09-2025	no. of objection 1. date missing in vakalatnama	Abhishek Nahta
90								Sorry for the inconvenience due to NIC Technical issue	
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		Miscellaneous		COMPANY PETITION IB	BHIM SAIN GOYAL VS AADI BEST	provisions-		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	20-09-2025	Application (IBC) 7.1	0102E+14	(IBC)/21(ND)2021	CONSORTIUM PRIVATE LIMITED	IBC	22-09-2025		Mr. Amit Goel

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					BHARAT BHUSHAN SETHI VS	other		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Miscellaneous		COMPANY PETITION IB	AADI BEST CONSORTIUM	provisions-		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	19-09-2025	Application (IBC)	7.10102E+14	(IBC)/308(ND)2024	PRIVATE LIMITED	IBC	18-09-2025		BHARAT BHUSHAN SETHI
100					MOUD NAZIM KUAN ADD FOD				
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		Interlocutory Application		COMPANY PETITION IB	(SAKRIYA) VS AADI BEST				
	20-09-2025		7.10102E+14	(IBC)/731(ND)2023	CONSORTIUM PRIVATE LIMITED	Section 12(2)	25-09-2025	GPVT BODY SELECTED PAYMENT NOT DONE	MOHD NAZIM
101								Sorry for the inconvenience due to NIC Technical issue	
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	20-09-2025		7.10102E+14	ACT)/90(ND)2020	PRIVATE LIMITED	NCLT	22-09-2025	The state of the s	ASHISH
102				,				Sorry for the inconvenience due to NIC Technical issue	
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						39(8), CIRP		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Interlocutory Application		COMPANY PETITION IB		Regulations,		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	L
460	19-09-2025	(I.B.C)	7.10102E+14	(IBC)/1053(PB)2020	LEADING HOTELS LTD	2016	30-09-2025		Mamidipudi Mukunda
103								no of objection 1. book marking mandatory as per index with	
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	22-09-2025		7.10102E+14	(IBC)/882(ND)2020	LIMITED	60(5)/Rule 11	24-09-2025	service missed	Aayush
104		Company		COMPANY PETITION	L. R. BUILDERS PRIVATE	, ,			
		Application(Companies		(COMPANIES	LIMITED VS P. P. JEWELLERS	Rule 11 of			
46-	22-09-2025	Act)	7.10102E+14	ACT)/52(PB)2020	PRIVATE LIMITED	NCLT	24-09-2025	no of objection 1. vakalatanama missed in pdf	MOKSH TYAGI
105		Interlocutory Application		COMPANY PETITION IB	JV HOLDING PRIVATE LIMITED VS KRANTI INFRA POWER	Rule 11 of		no of objection 1. section mismatched in online and pdf 2.	
	22-09-2025		7.10102E+14	(IBC)/462(ND)2025	PRIVATE LIMITED		24-09-2025	main case not mention in vakalatanama	Meghna Mishra
106				sp. 102(1.12)2020				Sorry for the inconvenience due to NIC Technical issue	
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	22 00 2225	Interlocutory Application	7.404005.44	COMPANY PETITION IB	VS MR. VINOD KUMAR UPPAL EX	provisions-	20 00 2225	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	MOUD NAZIM
107	22-09-2025	(I.B.C)	7.10102E+14	(IBC)/34(ND)2020	DIRECTOR & PROMOTER	IBC	28-09-2025		MOHD NAZIM
107								no of objection 1. index page missed in book marking 2. mop	
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108									
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110		Interlocutory Application	COMPANY PETITION IB	MS. GARIMA SHARMA VS ORRIS INFRASTRUCTURE PRIVATE			no of objection 1. ocr missed 2. missed amended mop in pdf	
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111	17-03-2023	7.101022714	(130)/20/ (140)/2021		200 00(3)	-L-03-2023	Sorry for the inconvenience due to NIC Technical issue	Jul Sikalia
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		Interlocutory Application	COMPANY PETITION IB	ICICI BANK LIMITED VS PUNJ	Section		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	22-09-2025	(I.B.C) 7.10102E+14	(IBC)/731(PB)2018	LLYOD LIMITED	60(5)/Rule 11	29-09-2025		Abhay Chattopadhyay
112	22 00 2020	11101022114	(150),701(15)2010	ELIOD LIMITED	oo(o)/rtale 11	20 00 2020		Ability Griditopauriyay
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115							1 proof of corvice missing 2 vakalatnama compulsors 2	
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		Interlocutory Application	COMPANY PETITION IB	LIMITED VS JATASYA	Section		application. 9. case type wrong. 10. fill all details in online	
	23-09-2025	(I.B.C) 7.10102E+14	(IBC)/371(ND)2025	PROMOTERS PRIVATE LIMITED	60(5)/Rule 11	25-09-2025	portal.	Angad
116			. , , ,		. ,			_
				SANJEET KUMAR SHARMA				
				(RESOLUTION PROFESSIONAL)				
		Interlocutory Application	COMPANY PETITION IB	VS JATASYA PROMOTERS	Rule 11 of		no of objection 1. book marking mandatory as per index with	V-15114V 5V4 61
	23-09-2025	(I.B.C) 7.10102E+14	(IBC)/530(ND)2023	PRIVATE LIMITED	NCLT, 2016	24-09-2025	pagination 2. section mismatched in online and pdf	VAIBHAV TYAGI
117							Sorry for the inconvenience due to NIC Technical issue	
							Defects are not visible Due to the ongoing relocation, the	
							existing helpdesk number (011-24363846) is currently non-	
							functional as the line is being transferred. In case of any	
				SH. VINAY KUMAR SOLE			doubt kindly contact concerned Bench or Shri	
				PROPRIETOR OF M/S SUNLIGHT			PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
				APPARELS VS M/S			, , , , , ,	
		Interlocutory Application	COMPANY PETITION IB	TECHNICOLOUR DREAM PANTS			Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	25-09-2025	(I.B.C) 7.10102E+14	(IBC)/193(ND)2024	PRIVATE LIMITED	Sec 60(5)	30-09-2025		Kunal Yadav
118		Company	COMPANY PETITION	CAV DEVELOPERS BYT LTD VC	Dula 44 of		no of chicotion 4 surroun officionit on non man 2 sectorios	
	26-09-2025	Application(Companies Act) 7.10102E+14	(COMPANIES	GAV DEVELOPERS PVT LTD VS	Rule 11 of NCLT	26-09-2025	no of objection 1. wrong affidavit as per mop 2. vakalatanama	RAHUL MALHOTRA
119	20-03-2023	Act) 7.10102E+14	ACT)/49(PB)2020	SHUBH ADVISORS PVT LTD	NCLI	20-03-2023	missed 3. fill all respondent in online portal	NATIOL WALHOTRA
119							Sorry for the inconvenience due to NIC Technical issue	
							Defects are not visible Due to the ongoing relocation, the	
							existing helpdesk number (011-24363846) is currently non-	
							functional as the line is being transferred. In case of any	
							doubt kindly contact concerned Bench or Shri	
							PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Interior de la Contraction	COMPANY DETITION IS	DR. FIRDOSH ROHINTAN			Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	26 00 2025	Interlocutory Application	COMPANY PETITION IB	MAHUWALLA VS PREETI	Can CO(E)	24 00 2025		Dham
120	26-09-2025	(I.B.C) 7.10102E+14	(IBC)/14(ND)2024	CHAUHAN RK CONSTRUCTIONS	Sec 60(5)	21-09-2025		Dhruv
120				REPRESENTED BY THE			No of objection 1. Page no 122,123,126,127,129,132 not	
				AUTHORIZED SIGNATORY MR.			readable 2. Month missed in vakalatnama 3. Memo party	
		Interlocutory Application	COMPANY PETITION IB	CHANDAN SINGH VS NAVEEN			missed 4. OCR missed in pdf 5. Pagination missed in	
	25-09-2025	(I.B.C) 7.10102E+14	(IBC)/1367(PB)2018	KUMAR GUPTA	Sec 60(5)	26-09-2025	bookmarking.	PRADEEP
		is a limited and the second se					. •	

	09-2025 09-2025 09-2025 09-2025	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)  Company Application(Companies Act) Interlocutory Application	7.10102E+14 7.10102E+14 7.10102E+14 7.10102E+14 7.10102E+14	COMPANY PETITION IB (IBC)/1367(PB)2018 COMPANY PETITION IB (IBC)/702(ND)2018 COMPANY PETITION IB (IBC)/861(ND)2020  COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB (IBC)/360(ND)2021	MONITORING COMMITTEE OF NSL NAGAPATNAM POWER AND INFRATECH LIMITED THROUGH NAVNEET KUMAR GUPTA CHAIRMAN OF MONITORING COMMITTEE VS NAVEEN KUMAR GUPTA NAVEEN KUMAR JAIN VS NAVEEN KUMAR GUPTA  JASIN JOSE VS NAVEEN KUMAR GUPTA  SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS SAFESEC SECURITIES AND	Sec 60(5)  Rule 11 of NCLT	26-09-2025 29-09-2025 29-09-2025 21-09-2025	no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP Somesh ASAV RAJAN ARORA SINDHU SINHA
	09-2025 09-2025 09-2025 09-2025	(I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)  Company Application(Companies Act) Interlocutory Application	7.10102E+14 7.10102E+14 7.10102E+14	(IBC)/1367(PB)2018 COMPANY PETITION IB (IBC)/702(ND)2018 COMPANY PETITION IB (IBC)/861(ND)2020  COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	INFRATECH LIMITED THROUGH NAVNEET KUMAR GUPTA CHAIRMAN OF MONITORING COMMITTEE VS NAVEEN KUMAR GUPTA NAVEEN KUMAR JAIN VS NAVEEN KUMAR GUPTA  JASIN JOSE VS NAVEEN KUMAR GUPTA  SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Sec 60(5)  Sec 60(5)  Rule 11 of NCLT	29-09-2025 29-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf  no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also  Sorry for the inconvenience due to NIC Technical issue  Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri  PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Somesh ASAV RAJAN ARORA
	09-2025 09-2025 09-2025 09-2025	(I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)  Company Application(Companies Act) Interlocutory Application	7.10102E+14 7.10102E+14 7.10102E+14	(IBC)/1367(PB)2018 COMPANY PETITION IB (IBC)/702(ND)2018 COMPANY PETITION IB (IBC)/861(ND)2020  COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	NAVNEET KUMAR GUPTA CHAIRMAN OF MONITORING COMMITTEE VS NAVEEN KUMAR GUPTA NAVEEN KUMAR JAIN VS NAVEEN KUMAR GUPTA  JASIN JOSE VS NAVEEN KUMAR GUPTA  SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Sec 60(5)  Sec 60(5)  Rule 11 of NCLT	29-09-2025 29-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf  no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also  Sorry for the inconvenience due to NIC Technical issue  Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri  PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Somesh ASAV RAJAN ARORA
	09-2025 09-2025 09-2025 09-2025	(I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)  Company Application(Companies Act) Interlocutory Application	7.10102E+14 7.10102E+14 7.10102E+14	(IBC)/1367(PB)2018 COMPANY PETITION IB (IBC)/702(ND)2018 COMPANY PETITION IB (IBC)/861(ND)2020  COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	CHAIRMAN OF MONITORING COMMITTEE VS NAVEEN KUMAR GUPTA NAVEEN KUMAR JAIN VS NAVEEN KUMAR GUPTA  JASIN JOSE VS NAVEEN KUMAR GUPTA  SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Sec 60(5)  Sec 60(5)  Rule 11 of NCLT	29-09-2025 29-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf  no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also  Sorry for the inconvenience due to NIC Technical issue  Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri  PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Somesh ASAV RAJAN ARORA
	09-2025 09-2025 09-2025 09-2025	(I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)  Company Application(Companies Act) Interlocutory Application	7.10102E+14 7.10102E+14 7.10102E+14	(IBC)/1367(PB)2018 COMPANY PETITION IB (IBC)/702(ND)2018 COMPANY PETITION IB (IBC)/861(ND)2020  COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	COMMITTEE VS NAVEEN KUMAR GUPTA NAVEEN KUMAR JAIN VS NAVEEN KUMAR GUPTA  JASIN JOSE VS NAVEEN KUMAR GUPTA  SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Sec 60(5)  Sec 60(5)  Rule 11 of NCLT	29-09-2025 29-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf  no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also  Sorry for the inconvenience due to NIC Technical issue  Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri  PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Somesh ASAV RAJAN ARORA
	09-2025 09-2025 09-2025 09-2025	(I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)  Company Application(Companies Act) Interlocutory Application	7.10102E+14 7.10102E+14 7.10102E+14	(IBC)/1367(PB)2018 COMPANY PETITION IB (IBC)/702(ND)2018 COMPANY PETITION IB (IBC)/861(ND)2020  COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	GUPTA NAVEEN KUMAR JAIN VS NAVEEN KUMAR GUPTA  JASIN JOSE VS NAVEEN KUMAR GUPTA  SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Sec 60(5)  Sec 60(5)  Rule 11 of NCLT	29-09-2025 29-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf  no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also  Sorry for the inconvenience due to NIC Technical issue  Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri  PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Somesh ASAV RAJAN ARORA
27-0 123 26-0 124 24-0 24-0 125 29-0 126	09-2025 09-2025	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)  Company Application(Companies Act) Interlocutory Application	7.10102E+14 7.10102E+14	COMPANY PETITION IB (IBC)/702(ND)2018  COMPANY PETITION IB (IBC)/861(ND)2020  COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	NAVEEN KUMAR GUPTA  JASIN JOSE VS NAVEEN KUMAR GUPTA  SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Sec 60(5)  Sec 60(5)  Rule 11 of NCLT	29-09-2025	pagination 2. ocr missed in pdf  no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also  Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ASAV RAJAN ARORA
24-0 24-0 24-0 225 29-0 26-0	09-2025	Company Application(Companies Act)	7.10102E+14 7.10102E+14	COMPANY PETITION IB (IBC)/861(ND)2020  COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	JASIN JOSE VS NAVEEN KUMAR GUPTA  SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Sec 60(5)  Rule 11 of NCLT	29-09-2025	no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ASAV RAJAN ARORA
26-0 24-0 24-0 29-0 26-0	09-2025	Company Application(Companies Act) Interlocutory Application	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Rule 11 of NCLT		memo parties missed in index and book marking also Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
24-0 125 29-0 26-0	09-2025	Company Application(Companies Act) Interlocutory Application	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/76(ND)2025  COMPANY PETITION IB	SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Rule 11 of NCLT		memo parties missed in index and book marking also Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
24-0 125 29-0 26-0	09-2025	Company Application(Companies Act) Interlocutory Application	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/76(ND)2025 COMPANY PETITION IB	SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	Rule 11 of NCLT		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
24-0 29-0 29-0 26-0	09-2025	Application(Companies Act)  Interlocutory Application		(COMPANIES ACT)/76(ND)2025 COMPANY PETITION IB	SECURITIES AND FINANCE PRIVATE LIMITED INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	NCLT	21-09-2025	Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SINDHU SINHA
29-0	09-2025	Application(Companies Act)  Interlocutory Application		(COMPANIES ACT)/76(ND)2025 COMPANY PETITION IB	SECURITIES AND FINANCE PRIVATE LIMITED INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	NCLT	21-09-2025	existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SINDHU SINHA
29-0	09-2025	Application(Companies Act)  Interlocutory Application		(COMPANIES ACT)/76(ND)2025 COMPANY PETITION IB	SECURITIES AND FINANCE PRIVATE LIMITED INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	NCLT	21-09-2025	functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SINDHU SINHA
29-0	09-2025	Application(Companies Act)  Interlocutory Application		(COMPANIES ACT)/76(ND)2025 COMPANY PETITION IB	SECURITIES AND FINANCE PRIVATE LIMITED INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	NCLT	21-09-2025	doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SINDHU SINHA
29-0	09-2025	Application(Companies Act)  Interlocutory Application		(COMPANIES ACT)/76(ND)2025 COMPANY PETITION IB	SECURITIES AND FINANCE PRIVATE LIMITED INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	NCLT	21-09-2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SINDHU SINHA
29-0	09-2025	Application(Companies Act)  Interlocutory Application		(COMPANIES ACT)/76(ND)2025 COMPANY PETITION IB	SECURITIES AND FINANCE PRIVATE LIMITED INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	NCLT	21-09-2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SINDHU SINHA
29-0	09-2025	Application(Companies Act)  Interlocutory Application		(COMPANIES ACT)/76(ND)2025 COMPANY PETITION IB	SECURITIES AND FINANCE PRIVATE LIMITED INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	NCLT	21-09-2025		SINDHU SINHA
29-0	09-2025	Act) Interlocutory Application		ACT)/76(ND)2025  COMPANY PETITION IB	PRIVATE LIMITED  INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS	NCLT	21-09-2025		SINDHU SINHA
29-0			7.10102E+14		DEVELOPMENT AGENCY LTD VS				
26-0			7.10102E+14		DEVELOPMENT AGENCY LTD VS			T. Control of the Con	
26-0			7.10102E+14			1			
26-0			7.10102E+14		SAFESEC SECURITIES AND	Rule 11 of		No of objection 1. Petitioner mismatch as per memo party 2.	
26-0	09-2023	(I.B.C)	7.10102E+14	(IBC)/360(ND)2021	FINANCE PRIVATE LIMITED		30-09-2025	Section mention in index and application as per mentioned in online portal	Index Boul Singh Oberei
26-0				1	I HANGE FRIVATE LIMITED	NOL1, 2010	50-03-2023	Sorry for the inconvenience due to NIC Technical issue	Inder Paul Singh Oberoi
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								existing helpdesk number (011-24363846) is currently non-	
								functional as the line is being transferred.In case of any	
								doubt kindly contact concerned Bench or Shri	
						Section 19(2)		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Interlocutory Application		COMPANY PETITION IB	RAHUL JINDAL VS APRESH	/ Regulation		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
27	09-2025	(I.B.C)	7.10102E+14	(IBC)/614(ND)2023	GARG	30	28-09-2025		Sumesh
127								( ) ( ) ( ) ( ) ( ) ( ) ( ) ( ) ( ) ( )	
								no of objection 1. due payment of 19(2), 25(2) 2. fill all	
								respondent in online portal 3. annexure pages missed sign with true copy 4 page no 68 69 wrong adjustment 5 volume	
					MR SANDEEP GOEL			wise index missed in volume 2 6 in volume 2 book marking	
					RESOLUTION PROFESSIONAL RP	•		missed in pdf 7 not paste ticket in vakalatanama between the	
		Interlocutory Application		COMPANY PETITION IB	BAREILLY HIGHWAYS PROJECT			content 8 proof of service missed 9 need to delete extra entry	
	09-2025	(I.B.C)	7.10102E+14	(IBC)/243(PB)2023	LIMITED BHPC VS APRESH GARG	Section 60(5)	30-09-2025	of petitioner in online portal	Ashish Verma
128								Sorry for the inconvenience due to NIC Technical issue	
								Defects are not visible Due to the ongoing relocation, the	
								existing helpdesk number (011-24363846) is currently non-	
								functional as the line is being transferred. In case of any	
								doubt kindly contact concerned Bench or Shri	
								PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
	l,	Interlocutory Application		COMPANY PETITION IB	SANDEEP GOEL & ORS VS MR	Rule 11 of		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
16-0		Interlocutory Application (I.B.C)	7.10102E+14	(IBC)/237(ND)2019	ATUL MITTAL		22-09-2025		Ashish Verma
129				( c), 201 (110)2010	A COLUMN TAL		00 2020	Sorry for the inconvenience due to NIC Technical issue	
-								Defects are not visible Due to the ongoing relocation, the	
								existing helpdesk number (011-24363846) is currently non-	
								functional as the line is being transferred.In case of any	
								doubt kindly contact concerned Bench or Shri	
								PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
		Interlocutory Application		COMPANY PETITION IB	SANDEEP GOEL & ORS VS ATUL			Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
	09-2025	(I.B.C)	7.10102E+14	(IBC)/237(ND)2019	MITTAL	NCLT, 2016	22-09-2025		Ashish Verma
130								Sorry for the inconvenience due to NIC Technical issue	
								Defects are not visible Due to the ongoing relocation, the	
								existing helpdesk number (011-24363846) is currently non-	
								functional as the line is being transferred. In case of any	
								doubt kindly contact concerned Bench or Shri	
								PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
				COMPANY PETITION IB	M/S VASU BUILDTECH VS	Section		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
		Interlocutory Application			SANJAY GUPTA	COCHOIL	I		

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131	01-10-2025	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/433(ND)2025	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	01-10-2025	no of objection 1. case type wrong 2. section mismatched in online and pdf 3. memo parties missed in pdf and index and book marking also 4 vakalatanama missed 5 index missed in book marking 6 pagination missed in book marking as per index	Kanisshka
132		Restoration Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS M/S ELEGANT INFRACON PVT. LTD.	Section 60(5)/Rule 11	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	MAREESH
133		Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB	STAN CARS PRIVATE LIMITED VS AKZO NOBEL INDIA LIMITED	Sec 60(5)	06-10-2025	No of objection 1. section mismatched in online and pdf 2. improper book marking as per index with pagination 3. application need every pages sign 4 date month and year missed in vakalatanama 5 25 rs welfare and 3 rs court fee missed in vakalatanama 6 not sign of advocate in vakalatanama 7 memo parties missed in index and pdf and book marking also 8 double pagination in pdf 9 proof of service missed	Vishal
134								no of objection 1. due payment of UNDER SECTION 121 you	
	01-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB	KARUR VYSYA BANK VS VISHNOO MITTAL	Section 123	03-10-2025	take two section in index and master index 2. not verified affidavit	Harshit Khare
135	01-10-2020	(1.0.0)	7.10104LT14	(IBC)/313(ND)2022	VISTINGO IVITTI AL	George 123	03-10-2023	amuavit	Harstill Miare
136		Company Appeal (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/197(PB)2017 COMPANY PETITION	MEJA URJA NIGAM PVT. LTD VS MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF M/S TECPRO SYSTEMS LTD	Sec 42	08-10-2025	1. 3Rs court fee missing in vakalatnama.	Vikram Singh Baid
		Application(Companies		(COMPANIES	KRISHNA KHANDELWAL VS NIHO				
137	03-10-2025	Act)	7.10102E+14	ACT)/89(ND)2020	CONSTRUCTION	Section 46	06-10-2025	no of objection 1. wrong proof of service 2. due payment of 59 no of objection 1. need to delete extra same pdf uploaded in	SHANKARI MISHRA
137	03-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS STAN CARS PRIVATE LIMITED	Sec 60(5)	06-10-2025	proof of service 2. pagination missed in book marking as per index	Anubhav
138		Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/199(ND)2022	SANYAM GOEL RESOLUTION PROFESSIONAL FOR PROVIEW INFRASTRUCTURE PVT. LTD VS MR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S PROVIEW INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	06-10-2025	no of objection 1 Respondent No. 5 missed in online portal 2. page no 74 102 104 106 130 131 hindi pages need english translate copy	Sagar Arora
139		Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/337(PB)2021	SURINDER BABBAR VS MR.	Application under any other provisions- IBC	06-10-2025	no of objection 1. index missed in book marking and pdf also 2. sign missed in mop 3. application need every pages sign 4 incomplete file 5. affidavit missed 6 vakalatanama missed	Gaurav Joshi
140	06-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/657(ND)2021	LOON LAND DEVELOPMENT LTD. VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF REVITAL REALITY PVT. LTD		06-10-2025	no of objection 1. proof of service need as you have one respondent	Manmeet
141		Interlocutory Application		COMPANY PETITION IB	BANK OF BARODA VS NIIL INFRASTRUCTURE PRIVATE	Application under any other provisions-		no of objection 1. section not mention in index and pdf main application 2. pagination missed in book marking as per index 3. fill all respondent in online porta as per mop 4	
142	06-10-2025	(I.B.C) Interlocutory Application	7.10102E+14	(IBC)/560(PB)2017 COMPANY PETITION IB	LIMITED BRILLIANT METALS PVT LTD VS	IBC	07-10-2025	vakalatanama missed 5 order dated 24.09.2025 missed	ARUN AGGARWAL
	07-10-2025	(I.B.C)	7.10102E+14	(IBC)/575(ND)2024	MR AVDHESH MITTAL	Sec 60(5)	08-10-2025	no of objection 1. vakalatanama missed in pdf	RAGHU VASISHTH
143	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/918(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR AVDHESH MITTAL BAHL PAPER MILLS LIMITED VS	Section 60(5)/Rule 11	08-10-2025	no of objection 1. in the matter of main case party mismatched in index synopis and list and date and events mop and application 2 pagination missed in book marking as per index 3. index missed in book marking no of objection 1. pagination missed in book marking as per index 2. annexures pages missed sign with true copy of every	PRADEEP
	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/951(PB)2020	MARINAINDIA TRAEXIM PRIVATE LIMITED		08-10-2025	pages missed sign with true copy of every	RISHI SOOD
145		Interlocutory Application		COMPANY PETITION IB	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MARINAINDIA	Section		no of objection 1. main case mismatched in online and pdf 2. ocr missed in pdf 3. pagination missed in book marking as	
	07-10-2025	(I.B.C)	7.10102E+14	(IBC)/916(PB)2022	TRAEXIM PRIVATE LIMITED	60(5)/Rule 11	U8-1U-2025	per index	PRADEEP

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146					SRIPATHAM VENKATASUBRAMANIAN			no of objection 1. 25 rs welfare and 3 rs court fee missed in	
		Interlocutory Application		COMPANY PETITION IB	RAMKUMAR VS MARINAINDIA	Section		vakalatanama 2. pagination missed in book marking as per	
	07-10-2025		7.10102E+14	(IBC)/469(PB)2022	TRAEXIM PRIVATE LIMITED	60(5)/Rule 11	08-10-2025	index 3. index missed in book marking	PRADEEP
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	08-10-2025		7.10102E+14	(IBC)/1076(ND)2019	PVT. LTD & ANR.	Sec 60(5)	08-10-2025	1. main case wrong in in vakalatnama.	Henna George
148		•		, , ,	ASHOK KUMAR GULLA VS	` '		no of objection 1. ocr missed in pdf 2. section mismatched in	
		Interlocutory Application		COMPANY PETITION IB	VIGNESHWARA DEVELOPERS			pdf and online 3 pagination in book marking do as like index	
	07-10-2025	(I.B.C)	7.10102E+14	(IBC)/595(ND)2023	PVT. LTD & ANR.	Section 12(2)	08-10-2025	like 1-9	Kritya Sinha
149									
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					VENKATASUBRAMANIAN			no of objection 1. main case mismatched in pdf and online 2.	
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150	07-10-2025	(I.B.C)	7.10102E+14	(IBC)/469(PB)2022	DEVELOPERS PVT. LTD & ANR.	60(5)/Rule 11	08-10-2025	marking as per index 4 wrong pdf uploaded	PRADEEP
150		Interlocutory Application		COMPANY PETITION IB	RDS PROJECT LIMITED VS	Section			
	07-10-2025		7.10102E+14	(IBC)/344(ND)2025	GRASIM INDUSTRIES LTD	60(5)/Rule 11	08-10-2025	no of objection 1. vakalatanama missed 2. ocr missed in pdf	KNM & Partners
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			7.10102E+14	(IBC)/317(ND)2022	GRASIM INDUSTRIES LTD	Section 12(2)	08-10-2025	welfare and 3 rs court fee missed in vakalatanama	Paridhi Agrawal
152					SRIPATHAM	1			
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		Interlocutory Application		COMPANY PETITION IB	RAMKUMAR VS GRASIM	Section		vakalatanama pdf and online 2. ocr missed in pdf 3 pagination	
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153					SRIPATHAM	1		no of objection 1 ocr missed 2. pagination missed in book	
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154	01-10-2025	(I.B.C)	1.10102E+14	(IBC)/468(PB)2022	INDUSTRIES LTD BAHL PAPER MILLS LIMITED VS	ou(5)/Kule 11	00-10-2023	missed in book marking	FRADEE
154		Interlocutory Application		COMPANY PETITION IB	MARINAINDIA TRAEXIM PRIVATE	Rule 11 of		no of objection 1. pagination missed in book marking as per	
	07-10-2025		7.10102E+14	(IBC)/950(PB)2020	LIMITED	NCLT, 2016	08-10-2025	index 2. annexures pages missed sign with true copy	RISHI SOOD
155	0. 10 2020	(=.0)		( ),	VIVEK BANSAL LIQUIDATOR OF		00 10 2020	mack at announce pages maced eight man also copy	
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	07-10-2025	(I.B.C)	7.10102E+14	(IBC)/687(ND)2022	PRIVATE LIMITED	NCLT, 2016	08-10-2025	no of objection 1. take rule 11 in online portal	Rachit
156					TRINITY SERVICES VS. VENUS				
		0710102070352025(No.of		COMPANY PETITION IB	BUILDTECH INDIA PRIVATE	IBC Under			
	09-08-2025	Docs 0)	0710102070352025/4	(IBC)/470(ND)2025	LIMITED	Sec 9	08-10-2025	No of objection 1. Wrong file, Kindly file Petition	
157		0740400070000000000000		CA(A) MERGER AND	DADERIA LIEAL THOARE PRIVATE	Sub-section		No of ablantian 4. Wester build disting 0. Wester file bladby file	
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158	03-10-2023	Docs 3)	0710102073092025/2	NIES ACT)/76(ND)2025	J C FLOWERS ASSET	230	00-10-2023	IA .	Jateen 2107
130					RESONSTRUCTION PRIVATE				
					LIMITED VS STARGAZE				
		0710102009762024(No.of		COMPANY PETITION IB	ENTERTAINMENT PRIVATE	IBC under			
		Docs 2)	0710102009762024/3	(IBC)/173(ND)2024	LIMITED	Sec 7	08-10-2025	No of objection 1. counsel details missed in index	Om@NCLT25
159		0710102016672023(No.of		COMPANY PETITION IB		IBC Under		No of objection 1. Order dated 24.04.2025 missed in pdf as	
			0710102016672023/8	(IBC)/238(ND)2023	CARRYCON INDIA LIMITED	Sec 10	08-10-2025	per mentioned in index	CMASKVERMA
160						1			
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		0710102002722019(No.of	0740400000700040440		PVT. LTD. VS. INTEGRATED	IBC Under	00 40 0005	No of ablantion 4 Mindle street	d
461	05-10-2025	Docs 2)	0710102002722019/16	(IBC)/177(ND)2019	BATTERIES INDIA PVT. LTD.	Sec 9	08-10-2025	No of objection 1. Kindly attach compliance order	dgguptadhruv
161		0710102022222226/Nc -4		COMPANY DETITION IS	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH	IBC under		no of chication 1, compliance order missed 2, valuations	
		0710102038422025(No.of Docs 3)	0710102038422025/3	COMPANY PETITION IB (IBC)/288(ND)2025	DEVELOPERS LIMITED	IBC under Sec 7	07-10-2025	no of objection 1. compliance order missed 2. vakalatanama missed	knmnclt
162	55-10-2023	DUG 3)	01 10 10 L0 J0 TLLULJ/J	(100)1200(110)2020	CATALYST TRUSTEESHIP	Jec 1	01-10-2023	IIII3364	Name of the second seco
102					LIMITED VS. PARSVNATH	1			
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163						Section			
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				INTERLOCUTORY	PARMINDER SINGH BHULLAR	43,45,47,50,6		order missing in pdf 3.need every pages sign and true copy in	
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461	04-10-2025	Docs 10)	0710102073222025/1	(I.B.C)/4116(ND)2025	VS. RITZY POLYMER	ation 35A	07-10-2025	in pdf 6.some pages hindi in pdf	kushal82
164					PARMINDER SINGH BHULLAR	Section		no of objection 1.bookmarking in complete 2.compliance	
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165					JALESH KUMAR GROVER INTRIM			Lan and had an una anam a han	
. 33				INTERLOCUTORY	RESOLUTION PROFESSIONAL	1			
		0710102082142025(No.of		APPLICATION	VS. SAMYAK PROJECTS	1		No of objection 1. COMPLIANCE OF ORDER DATED	
	17-09-2025	Docs 0)	0710102082142025/1	(I.B.C)/4742(ND)2025	PRIVATE LIMITED	Sec 60(5)	06-10-2025	25.09.2025 missed in pdf as per mentioned in index	

460					SHELDINGS SCAFFOLDING				
166					SHRI DURGA SCAFFOLDING NOIDA PRIVATELIMITED VS.				
		0710102065352023(No.of		COMPANY PETITION IB	APEX INFRA ENGINEERING	IBC Under		No of objection 1. Index and bookmarking missed 2. Kindly	
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167		,			AVERY REAL ESTATE PRIVATE			, , , , , , , , , , , , , , , , , , ,	
				COMPANY	LIMITED VS. REGISTRAR OF				
		0710102026812024(No.of		APPEAL(COMPANIES	COMPANIES NCT DELHI AND				
	30-03-2024	Docs 0)	0710102026812024/7	ACT)/71(ND)2024	HARYANA	Sec 252 (3)	06-10-2025	No of objection 1. Kindly attach compliance order	
168				INTERLOCUTORY					
	04-10-2025	0710102074912024(No.of	0710102074912024/4		ANJU AGARWAL VS. PUNJAB &	Sec 30	06-10-2025	No of objection 1. Kindly attach compliance order 2. OCR	Kiran Bisht
169	04-10-2025	Docs 2)	071010207491202474	/54(ND)2024	SIND BANK B.JAIN PHARMACEUTICALS	Sec 30	00-10-2023	missed in pdf	Kildii bisiit
109					PRIVATE LIMITED VS. AMISHI				
		0710102069382025(No.of		COMPANY PETITION IB	CONSUMER TECHNOLOGIES	IBC Under		No of objection 1. Index and bookmarking missed 2. Kindly	
	03-10-2025		0710102069382025/2	(IBC)/469(ND)2025	PRIVATE LIMITED	Sec 9	06-10-2025	attach compliance order	Legal@lexservices
170				CP(AA) MERGER AND		Sec. 230-232 -			
		0710102058852025(No.of		AMALGAMATION(COMPA		Second			
	09-07-2025	Docs 0)	0710102058852025/4	NIES ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Motion	06-10-2025	No of objection 1. Kindly attach compliance order	
171				CP(AA) MERGER AND		Sec. 230-232 -			
	00 40 0005	0710102058262025(No.of	07404000500005/4		SONEPAR INDIA PRIVATE	Second	00 40 0005	No of ablastics 4. Kindboottaab assessings and a	Ashartash Carata
172	03-10-2025	Docs 1)	0710102058262025/4	NIES ACT)/59(ND)2025 RESTORED COMPANY	LIMITED	Motion	06-10-2025	No of objection 1. Kindly attach compliance order	Ashutosh Gupta
172		0710102063942024(No.of		PETITION	MUTHOOT FINCORP LIMITED VS.				
	04-10-2025		0710102063942024/15	(IBC)/10(PB)2024	BHAWNA LATHER	Section 95(1)	06-10-2025	No of objection 1. Kindly attach compliance order	lex.corpn@gmail.com
173		,		, Jp. 144. = 144.	BUCKS BUILDERS PRIVATE			and the second s	
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		0710102018422024(No.of			COMPANIES NCT DELHI AND	1	1		
	28-02-2024	Docs 0)	0710102018422024/6	ACT)/38(ND)2024	HARYANA	Sec 252 (3)	06-10-2025	No of objection 1. Kindly attach compliance order	
174					CANARA BANK VS. MR. AKHIL				
		0710102092022024(No.of			RADHU (PERSONAL			No of objection 1. Kindly attach compliance order 2. Page no	l
47-	03-10-2025	Docs 1)	0710102092022024/1	(IBC)/267(ND)2025	GUARANTOR)	Section 95(1)	U6-10-2025	11 not readable	brijesh_tamber
175		0710102082242025(No.of		INTERLOCATORY APPLICATION(COMPANIE	UMESH GUPTA VS. MEDIPOL	Rule 11 of			
	03-10-2025		0710102082242025/1	S ACT)/351(ND)2025	PRIVATELIMITED	NCLT	06-10-2025	No of objection 1. Kindly attach compliance order	animeshras
176	03-10-2023	Docs 1)	0710102002242023/1	3 ACT //33 1(ND)2023	PRIVATELIWITED	NCLI	00-10-2023	140 of objection 1. Kindly attach compliance order	animesmas
1170					SANJEEV CHAUDHARY VS.				
				INTERLOCUTORY	CONSORTIUM OF RAJESH				
		0710102073552025(No.of		APPLICATION(IBC)(PLAN)	KUMAR AGARWAL ATUL KUMAR			No of objection 1. Kindly attach compliance order 2. one rs	
	21-08-2025	Docs 0)	0710102073552025/1	/53(ND)2025	GARG AND RAJBEER PUNIA	Sec 30	06-10-2025	court fees missed in vakalatnama	
177					CANARA BANK VS. MR. AKHIL				
		0710102092022024(No.of		COMPANY PETITION IB	RADHU (PERSONAL			No of objection 1. Kindly attach compliance order 2. Page no	
	03-10-2025	Docs 1)	0710102092022024/2	(IBC)/267(ND)2025	GUARANTOR)	Section 95(1)	06-10-2025	11 not readable	brijesh_tamber
178					LINKWISE MARKETING PRIVATE				
		0710102037802025(No.of		COMPANY PETITION IB	LIMITED VS. TAANZ FASHIONS	IBC under		No of objection 1. Kindly attach compliance order 2. Counsel	
	03-10-2025	Docs 1)	0710102037802025/19	(IBC)/264(ND)2025	(INDIA) PRIVATE LIMITED	Sec 7	06-10-2025	details incomplete in index	advswarnika aggarwal
179		2000 ./		COMPANY	DOLPHIN REALTORS PRIVATE			actail in the in the control in the	
		0710102020012024(No.of			LIMITED VS. REGISTRAR OF				
	05-03-2024	Docs 0)	0710102020012024/8	ACT)/45(ND)2024	COMPANIES	Sec 252 (3)	06-10-2025	No of objection 1. Kindly attach compliance order	
180					CANARA BANK VS. MS. ANJANA				
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401	03-10-2025	Docs 1)	0710102092012024/1	(IBC)/266(ND)2025	GUARANTOR)	Section 95(1)	U6-10-2025	11 not readable	brijesh_tamber
181		0710102003292025(No.of		COMPANY PETITION IB	INDOSPIRIT DISTRIBUTION LTD VS. CAMPRI INDIA PRIVATE	IBC Under	1		
	10-01-2025		0710102003292025/6	(IBC)/32(ND)2025	LIMITED	Sec 9	06-10-2025	No of objection 1. Sign missed page no 1 to 28	
182	.5 01 2025	20000	J J 10200232023/0	(100)102(110)2023	RESERVE BANK OF INDIA VS.	560 3	55 10 2025	5. 52,550.1611 11 Gigit Iniosod page 110 1 to 20	
1.02					AVIOM INDIA HOUSING FINANCE	1	1		
					PRIVATE LIMITED ,RESERVE	1	1		
					BANK OF INDIA VS. AVIOM INDIA				
					HOUSING FINANCE PRIVATE	1	1		
					LIMITED ,RESERVE BANK OF	1	1		
					INDIA VS. AVIOM INDIA HOUSING	1	1		
					FINANCE PRIVATE LIMITED  RESERVE BANK OF INDIA VS.	Application	1		
					AVIOM INDIA HOUSING FINANCE	under any	1		
					PRIVATE LIMITED ,RESERVE	other	1		
					BANK OF INDIA VS. AVIOM INDIA	provisions-	1		
					HOUSING FINANCE PRIVATE	IBC,Any other	1		
		0710102010972025(No.of		COMPANY PETITION IB	LIMITED ,RESERVE BANK OF	provision -		No of objection 1. Kindly attach compliance order 2. Page no	
	03-10-2025	Docs 2)	0710102010972025/6	(IBC)/95(ND)2025	INDIA VS. AVIOM INDIA HOUSING	Govt body	06-10-2025	18, 21 not readable	mohana.nijhawan
183							1		
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184	30-09-2025	Docs 1)	0710102075382025/2	(IBC)/478(ND)2025	CONSTECH PRIVATE LIMITED	Sec 7	03-10-2025	1.compliance of order dated 17.09.2025	Shohit
104					CENTRAL BANK OF INDIA VS. SJ	1	1		
		0710102015562025(No.of		COMPANY PETITION IB	LEASING AND INVESTMENTS	IBC under			
	15-02-2025		0710102015562025/8		PRIVATE LIMITED	Sec 7	03-10-2025	No of objection 1. Kindly attach compliance order	
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405					ONE OZ COMMUNICATIONS	1	1	1	T
185					ONE 97 COMMUNICATIONS LIMITED VS. AMISHI CONSUMER				
		0710102069072025(No.of		COMPANY PETITION IB	TECHNOLOGIES PRIVATE	IBC Under		No of objection 1. Index and bookmarking mandatory 2.	
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186		,							
					UNION OF INDIA THROUGH				
				COMPANY PETITION	SERIOUS FRAUD INVESTIGATION				
		0710102088442022(No.of		(COMPANIES	OFFICE (SFIO) VS. NANAK			no of objection 1.compliance order missing in pdf 2.double	
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187					CENTRAL BANK OF INDIA VS.				
	45 00 0005	0710102015552025(No.of		COMPANY PETITION IB	BAGS REGISTRY SERVICES	IBC under		No of objection 1. Order dated 24.09.2025 missed in pdf as	
400	15-02-2025	Docs 0)	0710102015552025/8	(IBC)/185(ND)2025	PRIVATE LIMITED	Sec 7	03-10-2025	per mentioned in index	
188	13-08-2025	0710102071432025(No.of Docs 0)	0710102071432025/3	CONTEMPT PETITION (IBC)/35(ND)2025	DURGA DAS AGGARWAL VSBANKEY BIHARI GOYAL	Rule 11 of NCLT, 2016	03-10-2025	No of objection 1. Copy of vakalatnama missed in pdf	
189	13-00-2023	Docs 0)	07 10 10207 1432023/3	INTERLOCUTORY	VSBANKET BIHAKI GOTAL	NCL1, 2010	03-10-2023	No of objection 1. Copy of vakalathama missed in pul	
103		0710102047772025(No.of		APPLICATION	MK JAIN HUF VS. DEVVRAT			no of objection 1.welfare 25rs ticket missing in vakalatanama	
	30-09-2025	Docs 2)	0710102047772025/2	(I.B.C)/2777(ND)2025	RANA	Sec 60(5)	03-10-2025	2.compliance order needed in pdf	indiajuris
190		2002,		(2.6)/2: 11 (2)/2020	SP TOWNPLANNER PRIVATE			and the state of t	,
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		0710102011212025(No.of		APPLICATION	DIRECTORATE OF TOWN &			38 not readable 3, Copy of vakalatnama missed 4. Kindly	
	01-10-2025	Docs 2)	0710102011212025/3	(I.B.C)/655(ND)2025	COUNTRY PLANNING	Sec 60(5)	01-10-2025	attach compliance order	Srslegal3150
191						Application			
						under any			
				INTERLOCUTORY	SANJAY GUPTA RESOLUTION	other			
		0710102080142025(No.of		APPLICATION	PROFESSIONAL UNNATI	provisions-		no of objection 1.compliance order missing in pdf 2.need all	
	29-09-2025	Docs 4)	0710102080142025/1	(I.B.C)/4555(ND)2025	FORTUNE HOLDINGS LI1NITED	IBC	01-10-2025	pages ocr	aishwarya96
192		074040205570005/51		INTERLOCUTORY		1			
	04 07 2025	0710102055782025(No.of	0740402055702025/2	APPLICATION(IBC)(PLAN)	DAN IAN CHAKDADODTI	C 20	04 40 2025	No of chication 4. Kindly attach compliance and a	
193	01-07-2025	Docs 0)	0710102055782025/2	/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	01-10-2025	No of objection 1. Kindly attach compliance order	
193					MR. ASHISH SINGH RESOLUTION				
					PROFESSIONAL M/S FERROUS				
				INTERLOCUTORY	INFRASTRUCTURE PRIVATE				
		0710102047852025(No.of		APPLICATION(IBC)(PLAN)	LIMITED VS. AMRUT HOMES				
	29-09-2025	Docs 1)	0710102047852025/3	/35(ND)2025	HOMEBUYERS ASSOCIATION	Sec 30	01-10-2025	incomplete file	namitha@samvidlegal.
194									
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195									
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	29-09-2025	0710102047852025(No.of Docs 1)	0710102047852025/3	APPLICATION(IBC)(PLAN)	LIMITED VS. AMRUT HOMES HOMEBUYERS ASSOCIATION	Sec 30	01-10-2025	incomplete file	namitha@samvidlegal.
196	29-09-2023	Docs 1)	0710102047832023/3	/35(ND)2025	HOWEBUTERS ASSOCIATION	3ec 30	01-10-2025	incomplete file	namima@samvidlegal.
190					MR. ASHISH SINGH RESOLUTION	1			
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197				, ,	PALLAVI JOSHI BAKHRU			·	
		0710200420362018(No.of		COMPANY PETITION IB	CREDITOR VS UNIVERSAL	IBC under			
	30-09-2025	Docs 2)	0710200420362018/202	(IBC)/456(ND)2018	BUILDWELL PVT. LTD.	Sec 7	01-10-2025	1.all document file separately	Rashmi Chopra
198				INTERLOCUTORY			-		
		0710102016662021(No.of		APPLICATION		Rule 11 of			
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199				INTERLOCUTORY		L			
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200		0740402046666664/11		INTERLOCUTORY		Dula 44 -4			
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202		0710102041662025(No.of		APPLICATION	LIMITED VS. M/S MANGAL SALES	Rule 11 of			
	14-05-2025		0710102041662025/3	(I.B.C)/2395(ND)2025	CORPORATION	NCLT, 2016	01-10-2025	1.OMPLIANCEOFORDERDATED 25.07.2025	
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203		0710102010972025(No.of Docs 6)	0710102010972025/5	COMPANY PETITION IB (IBC)/95(ND)2025	RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING	Application under any other provisions- IBC, Any other provision - Govt body	01-10-2025	No of objection 1. All affidavit file separately 2. Kindly attach compliance order in all affidavit .	mohana.nijhawan
204								,	,
		0710102011152025(No.of Docs 2)	0710102011152025/2	COMPANY PETITION (COMPANIES ACT)/39(ND)2025	ASHOK KUMAR BHABUTMAL PARMAR VS. NALWA SONS INVESTMENTS LIMITED TFR.FROM HARYANA TO DELHI	Sec. 58(3),Sec. 59	01-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing in pdf 3.proof of service required	Ravisharma
205					ASHOK KIIMAD BHABIITMAI				
206		0710102011152025(No.of Docs 2)	0710102011152025/3	COMPANY PETITION (COMPANIES ACT)/39(ND)2025 CA(A) MERGER AND	ASHOK KUMAR BHABUTMAL PARMAR VS. NALWA SONS INVESTMENTS LIMITED TFR.FROM HARYANA TO DELHI	Sec. 58(3),Sec. 59	01-10-2025	no of objection 1.compliance order missing in pdf 2.proof of service required 3.vakalatnama copy missing in pdf	Ravisharma
		0710102004012025(No.of			DEVASAN INVESTMENTS	Sec. 230-232,			
207	11-01-2025	Docs 0)	0710102004012025/5	NIES ACT)/10(ND)2025	PRIVATE LIMITED	Sec 234	01-10-2025	1.compliance order missing in pdf	
207		0710102002862025(No.of		COMPANY PETITION (COMPANIES	SURENDRA SINGH DEOL (DIN 03031608) VS. M/S JMDR INFRA			no of objection 1.complinace order missing in pdf 2.same	
			0710102002862025/3	ACT)/36(ND)2025	PROJECTS PVT. LTD.	Sec. 130(1)	01-10-2025	pages hindi in all pdf (Translation)	NAMIT SURI
208		074040040020004/N- 1		INTERLOCUTORY	JIL REAL ESTATE ALLOTTEES				
	01-10-2025	0710102100302024(No.of Docs 1)	0710102100302024/6	APPLICATION (I.B.C)/5944(PB)2024	WELFARE SOCIETY VS. JAYPEE INFRATECH LTD	Section 74	01-10-2025	No of objection 1. Kindly attach compliance order	pk134167@gmail.com
209				INTERLOCUTORY	JIL REAL ESTATE ALLOTTEES				Part 710. Cg
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210	01-10-2025	Docs 1)	0710102100302024/7	(I.B.C)/5944(PB)2024	INFRATECH LTD M/S. ROOTS DEVELOPERS	Section 74	01-10-2025	No of objection 1. Index and compliance order mandatory	pk134167@gmail.com
211	19-09-2024	0710102080692024(No.of Docs 0)	0710102080692024/1	INTERLOCUTORY APPLICATION (I.B.C)/4656(PB)2024 INTERLOCUTORY		Rule 11 of NCLT, 2016,Section 60(5)/Liq Regulation 35	01-10-2025	No of objection 1. Kindly attach compliance order	
		0710102024272024(No.of	07101000010700010	APPLICATION(IBC)(PLAN)					
212	29-09-2025	Docs 3)	0710102024272024/9	/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	01-10-2025	1.compliance order needed in pdf	attorneyar
		0710102024042024(No.of Docs 1)	0710102024042024/7	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	01-10-2025	1.wrong file	pcsneeraj
213		0710102040022025(No.of Docs 2)	0710102040022025/4	COMPANY PETITION IB (IBC)/320(ND)2025	SHAILENDER CHANDOK VS. APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	30-09-2025	No of objection 1. Date missed in vakalatnama 2. correct the pagination in vakalatnama	info@dsnlegal
214		0710102040022025(No.of		COMPANY PETITION IB	SHAILENDER CHANDOK VS. APOLLO GREEN ENERGY	IBC under		No of objection 1. Date missed in vakalatnama 2. correct the	
	06-10-2025		0710102040022025/4	(IBC)/320(ND)2025	LIMITED	Sec 7	30-09-2025	pagination in vakalatnama	info@dsnlegal
215					DACINIDATI FACILITY O				
		0710102056252024(No.of	0740402056252024/0	COMPANY PETITION IB	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS. PRODOT	IBC under	20.00.2025	no of objection 1.compliance order missing in pdf	Salat Caria
216	29-09-2025	DOCS 2)	0710102056252024/8	(IBC)/127(ND)2025	MEDIA PRIVATE LIMITED	Sec 7	30-09-2025	2.vakalatnama copy compulsory in pdf	Saket Gogia
		0710102045762025(No.of Docs 1)	0710102045762025/2	COMPANY PETITION IB (IBC)/363(ND)2025	SJK INNOVATIONS PRIVATE LIMITED VS. NEWS LINE PUBLICATIONS PRIVATE LIMITED	IBC under Sec 7	30-09-2025	1.compliance order needed	arguspartners
217		0710102038482023(No.of Docs 1)	0710102038482023/2	INTERLOCATORY APPLICATION(COMPANIE S ACT)/158(ND)2023	MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS. VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Rule 11 of NCLT	30-09-2025	1.incomplete file	tuhin
218		0710102024042024(No.of Docs 1)	0710102024042024/6	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	30-09-2025	1.incomplete file	pcsneeraj
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220				INTERLOCUTORY					
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221	29-09-2025	Docs 2)	0710102080072025/1	(I.B.C)/4501(PB)2025	MR. ABHAY KUMAR	Sec 60(5)	30-09-2025	2.vakalatnama copy compulsory in pdf	achalgupta
221									
				COMPANY PETITION	MRS. MAMTA SHARMA VS. AVOK	Sec.			
		0710102062362025(No.of		(COMPANIES	ENGINEERING CONSULTING &	241(1),Sec.			
	16-07-2025	Docs 0)	0710102062362025/2	ACT)/119(ND)2025	CONTRACTING PRIVATE LIMITED	242(4)	30-09-2025	1.compliance order needed in pdf	
222				INTERLOCUTORY	GANGA RAM AGARWAL RP OF				
		0710102109712024(No.of		APPLICATION	M/S PAL INFRASTRUCTURE AND			no of objection 1.compliance order needed in pdf 2.need all	
			0710102109712024/3	(I.B.C)/109(ND)2025	DEVELOPERS PVT LTD.	Sec 60(5)	30-09-2025	pages sign in pdf	raghav.chadha
223		,		INTERLOCUTORY		` ′		Production of the contract of	
		0710102068622025(No.of		APPLICATION	IDBI BANK LIMITED VS. ANUMOD				
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224								no of objection 1.bookmarking mandatory 2.extra pdf remove	
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225		07404000400000000000		COMPANY DETITION :-	SHAILENDER CHANDOK VS.	IDO :		No of obligation 4 Data subscribt.	
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226	06-10-2025	Docs 2)	0710102040022025/4	(IBC)/320(ND)2025 INTERLOCUTORY	LIMITED	Sec 7 Sec 33(1) (b)	30-03-2023	paymanoli ili vakalamama	info@dsnlegal
220		0710102033542025(No.of		APPLICATION(IBC)(LIQ.)/1		(i) to (iii) r/w		no of objection 1.compliance order needed in pdf 2.affidavit	
			0710102033542025/2	2(ND)2025	CA MAHESH AGARWAL VS.	Sec 33(3)	30-09-2025	missing in pdf. 3.need all pages in pdf	dhruvchawla
227					SHAILENDER CHANDOK VS.				
		0710102040022025(No.of Docs 2)	0710102040022025/4	COMPANY PETITION IB	APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	30-09-2025	No of objection 1. Date missed in vakalatnama 2. correct the	info@dsnlegal
228	06-10-2025	DOCS 2)	07 10 102040022023/4	(IBC)/320(ND)2025	SAMRVIR BIOTECH PRIVATE	Sec /	30-09-2023	pagination in vakalatnama	moedsmegal
220					LIMITED VS. CLENSTA				
		0710102021382025(No.of		COMPANY PETITION IB	INTERNATIONAL PRIVATE	IBC Under			
	29-09-2025	Docs 1)	0710102021382025/2	(IBC)/188(ND)2025	LIMITED	Sec 9	30-09-2025	1.ORDER DATED 29.09.2025 missing.	chowdhrysarvesh1986
229						Application			
				INTERLOCUTORY	TWENTY FIRST CENTURY WIRE	under any			
		0710102034742021(No.of		INTERLOCUTORY APPLICATION	ROADS LIMITED VS MR.	other provisions-		No of objection 1. Bookmarking missed 2. Counsel details	
			0710102034742021/6	(I.B.C)/2500(PB)2021	CHANDER PRAKASH	IBC	29-09-2025	and sign missed in index and page no 9	ANSHUJDHINGRA
230		,		, , , , , , , , , , , , , , , , , , , ,	BOARD OF TRUSTEES FOR THE				
					PORT OF KOLKATA VSHUZEFA	Sec 42,Rule			
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231	26-09-2025	Docs 3)	0710102109312023/2	(IBC)/2(PB)2024 INTERLOCUTORY	SITABKHAN(LIQUIDATOR)	2016	29-09-2025	no of objection 1. compliance order missed  NO OF OBJECTION 1. BOK MARKING MANDATORY AS PER	Khaitanlegal
231		0710102069632025(No.of		APPLICATION		Section		INDEX WITH PAGINATION 2. ANNEXURES PAGES MISSED	
			0710102069632025/1	(I.B.C)/3875(ND)2025	ANIL KOHLI	105,112, 113	29-09-2025	SIGN WITH TRUE COPY	honeysatpal
232				INTERLOCUTORY				NO OF OBJECTION 1. BOK MARKING MANDATORY AS PER	
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233	04-10-2025	Docs 2)	0710102069632025/1	(I.B.C)/3875(ND)2025	ANIL KOHLI BOARD OF TRUSTEES FOR THE	105,112, 113	29-09-2025	SIGN WITH TRUE COPY	honeysatpal
233					PORT OF KOLKATA VSHUZEFA	Sec 42,Rule			
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			0710102109312023/2	(IBC)/2(PB)2024	SITABKHAN(LIQUIDATOR)	2016	29-09-2025	no of objection 1. compliance order missed	Khaitanlegal
234					BOARD OF TRUSTEES FOR THE				
		0740400400040000/N		COMPANY APPEAL	PORT OF KOLKATA VSHUZEFA	Sec 42,Rule			
	26-09-2025	0710102109312023(No.of Docs 3)	0710102109312023/2	(IBC)/2(PB)2024	FAKHRI SITABKHAN(LIQUIDATOR)	11 of NCLT, 2016	29-09-2025	no of objection 1. compliance order missed	Khaitanlegal
235	20-00-2020	20000	0. 10102100012020/2	INTERLOCUTORY	CHADICIAN LINCOLDATOR)	2010	20-00-2020	NO OF OBJECTION 1. BOK MARKING MANDATORY AS PER	ranamegai
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236				004944049				No of objection 1. Need Hindi to English translation Page no	
		0740402402602024/Nz -4		COMPANY PETITION	NEETIKA SURYAWANSHI VS.			37. 2. Bookmarking mandatory with pagination. 3. Kindly	
		0710102103692024(No.of Docs 2)	0710102103692024/3	(COMPANIES ACT)/10(ND)2025	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	29-09-2025	attach compliance order 4. Incomplete affidavit. 5. Remove extra pdf.	Digvijay_nclt
237	00 2020	2000 Zj	J J 102 100 00 202 7/0	INTERLOCUTORY	C. LUIALI I I RIVATE LIMITED	200. 210		NO OF OBJECTION 1. BOK MARKING MANDATORY AS PER	gjuy_non
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238		0740402070772004/Nz -4		CA(A) MERGER AND	CARVI ENTERPRISES PRIVATE	Soc 220 222			
		0710102079772024(No.of Docs 1)	0710102079772024/1	AMALGAMATION(COMPA NIES ACT)/88(ND)2024	GARVI ENTERPRISES PRIVATE LIMITED	Sec. 230-232, Sec 234	29-09-2025	No of objection 1. Bookmarking missed	14868
239		2003 17	J J. 102010112027/1	INTERLOCUTORY		JGC 234		c.	
		0710102037072024(No.of		APPLICATION	KAPIL KUMAR VSANAND				
	27-09-2025	Docs 2)	0710102037072024/2	(I.B.C)/2543(ND)2024	SONBHADRA	Sec 60(5)	29-09-2025	No of objection 1. ORDER DATED: 26.09.2025. missed in pdf	gupta.jayaditya9

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240		0710102415722018(No.of		COMPANY PETITION IB	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD.	IBC under		No of objection 1. Index mandatory in pdf 2. court fees and	
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241				INTERLOCUTORY	AMIT BHATNAGAR VS. M/S.				
ı		0710102019232024(No.of		APPLICATION	SHUBHKAMNA BUILDTECH PVT.				
	27-09-2025	Docs 2)	0710102019232024/2	(I.B.C)/1853(ND)2024	LTD.	Sec 60(5)	29-09-2025	No of objection 1. ORDER DATED: 26.09.2025. missed in pdf	gupta.jayaditya9
242						Application			
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243					PORT OF KOLKATA VSHUZEFA	Sec 42,Rule			
ı		0710102109312023(No.of		COMPANY APPEAL	FAKHRI	11 of NCLT,			
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244					MRS. PALLAVI GUPTA & MR.				
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ı		0710204174332019(No.of		APPLICATION	BANK OF COMMERCE VS LOTUS	provisions-			
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253	vo-10-2025	Docs 2)	0710102080722024/15	(IBC)/684(ND)2024	PRIVATE LIMITED	Sec 9	28-09-2025	Date, 25rs welfare ticket and 3 rs court fees.	mgoyal@svarniti.com
203					DESHWAL WASTE				
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	L	20-03-2023	DUCS 4)	07 10 102039 132023/1	ACT//110(ND)2023	GUFTA	444(4)	20-03-2023	vakalatallalla. 2. iliuex aliu bookinarking mandatory	ranuissillalliulia

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278		0710102059152025(No.of		COMPANY PETITION (COMPANIES	ANIL DHAMIJA VS. MR. RAJIV	Sec. 59,Sec.		1 kindly attach the Twenty five Ps. Wolfare ticket on	
		Docs 4)	0710102059152025/1	ACT)/118(ND)2025	GUPTA	241(1),Sec. 242(4)	26-09-2025	kindly attach the Twenty five Rs. Welfare ticket on Vakalatanama. 2. Index and bookmarking mandatory	rahulssmalhotra
279	20-09-2023	Docs 4)	07 10 10 20 39 13 20 23/1	COMPANY PETITION	GOFTA	Sec. 59,Sec.	20-03-2023	Vakalatariania. 2. index and bookinarking mandatory	Tanuissinamona
213		0710102059152025(No.of		(COMPANIES	ANIL DHAMIJA VS. MR. RAJIV	241(1),Sec.		1. kindly attach the Twenty five Rs. Welfare ticket on	
		Docs 4)	0710102059152025/1	ACT)/118(ND)2025	GUPTA	242(4)	26-09-2025	Vakalatanama. 2. Index and bookmarking mandatory	rahulssmalhotra
280		•			BRILLIANT METALS PVT LTD VS.	` '			
		0710102059502025(No.of		COMPANY PETITION IB	AVEENA COLD STORAGE PVT	IBC under			
	25-09-2025	Docs 2)	0710102059502025/1	(IBC)/401(ND)2025	LTD	Sec 7	26-09-2025	1.extra pdf remove submit final pdf	Nitikhanna
281									
					MR. KAMAL BANSAL THROUGH				
					POWER OF ATTORNEY HOLDER				
					I.E. MAHESH GARG VS. MR.				
					SANJEET KUMAR SHARMA				
				INTERLOCUTORY	RESOLUTION PROFESSIONAL				
		0710102064402025(No.of		APPLICATION	FOR M/S. VARDHMAN			no of objection 1.kindly attached compliance order 2. pdf is	
	25-09-2025	Docs 2)	0710102064402025/2	(I.B.C)/3638(ND)2025	INFRADEVELOPERS PVT. LTD.	Sec 60(5) Rule16(d),NC	26-09-2025	not clear	rachitmit
282		0710102066102025(No.of		TRANSFER	SMT. SHOBHA AJIT KIRLOSKAR VS. GHATGE PATIL INDUSTRIES	LT		1. index and bookmarking mandatory. 2. Date missed on	
		Docs 1)	0710102066102025/2	APPLICATION/36(PB)2025		Rules,2016	26-09-2025	Vakalatanama in PDF. 3. Kindly attach the compliance order.	himanshu satija
283					SMT. SHOBHA AJIT KIRLOSKAR	Rule16(d),NC		, , , , , , , , , , , , , , , , , , , ,	,
		0710102066102025(No.of		TRANSFER	VS. GHATGE PATIL INDUSTRIES	LT		1 index and bookmarking mandatory. 2. date missed on	
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284		074040000000000000000000000000000000000		INTERLOCUTORY	DUADAT DUUGUAN OFTU	Sec 33(1) (b)		no of objection 4 wood all ways - store to make 0	
		0710102068362025(No.of Docs 2)	0710102068362025/1	APPLICATION(IBC)(LIQ.)/2 8(ND)2025	BHARAT BHUSHAN SETHI VSSTATE BANK OF INDIA	(i) to (iii) r/w Sec 33(3)	26-09-2025	no of objection 1.need all pages sign in pdf 2.compliance order missing in pdf	yatishyadav
285	23-03-2023	DUCS 2)	07 10 102000302023/1	INTERLOCUTORY	V331A1E DANK UF INDIA	Jec 33(3)	20-03-2023	order missing in pur	yananyauav
203		0710102070092025(No.of		APPLICATION	MANOJ KUNWAR VSYOGESH				
			0710102070092025/13	(I.B.C)/3976(ND)2025	SETHI	Sec 60(5)	26-09-2025	1. Kindly attach the compliance order.	singhrishabh_7
286						Rule16(d),NC			
		0710102072052025(No.of		TRANSFER	BOBBY ANAND VS. REKHA	LT		no of objection 1.compliance order missing in pdf 2.proof of	
	25-09-2025	Docs 2)	0710102072052025/2	APPLICATION/42(PB)2025		Rules,2016	26-09-2025	service missing in pdf	advocatesumitbatra
287					L&T FINANCE LIMITED VSSUPERTECH LIMITED				
				INTERLOCUTORY	THROUGH ITS INTERIM				
		0710102072322025(No.of		APPLICATION	RESOLUTION PROFESSIONAL			1. Bookmarking mandatory. 2. Sign missed on every page of	
	23-09-2025	Docs 2)	0710102072322025/16	(I.B.C)/4091(ND)2025	MR HITESH GOEL	Sec 60(5)	25-09-2025	Reply. 3. date and sign missed on Vaklatanama	lokeshmalik
288						Rule 11 of			
		0740400050040005(N		TRANSFER	KESHAV KUMAR DUBEY VS.	NCLT,Rule16(		1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket	
		0710102053212025(No.of Docs 2)	0710102053212025/6	TRANSFER APPLICATION/25(PB)2025	SHANKAR INFRASTRUCTURE	d),NCLT Rules,2016	25-09-2025	missed on Vakalatnama in PDF. 2. index and bookmarking missed in PDF.	rsinghassociates
289	24-09-2023	D003 2)	0710102033212023/0	AFFEIGATION/25(FB)2025	PRIVATE LIMITED	Rule 11 of	23-03-2023	Illissed iii FDF.	Isinghassociates
					KESHAV KUMAR DUBEY VS.	NCLT,Rule16(		1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket	
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290					KESHAV KUMAR DUBEY VS.	Rule 11 of NCLT,Rule16(		1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket	
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291					-	Rule 11 of			_
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292					GENESIS COMTRADE PRIVATE				
					LIMITED VS. OPULENT				
		0710102029442022(No.of		COMPANY PETITION IB	INFRADEVELOPERS PRIVATE	IBC under		1. bookmarking mandatory in PDF. 2. Kindly attach the	
		Docs 2)	0710102029442022/11	(IBC)/304(ND)2022	LIMITED	Sec 7	25-09-2025	compliance order.	jguptaLLB
293		07404000450000505		COMPANY PETITION	CURRUI BUARARIA LIVE BUILL	Sec.		A Three De Court Fee and True ( El D. W. V. El C.	
		0710102045932025(No.of	074040204502202544	(COMPANIES	SURBHI BHARADWAJ VS. RAHUL		25 00 2025	1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket	knmnolt
294	24-09-2025	DOGS 2)	0710102045932025/11	ACT)/101(ND)2025	KHANNA BHARAT CHOPRA VS. JALESH	242(4)	25-09-2025	paste on blank space of Vakalatnama in PDF.	knmncit
234					GROVER RESOLUTION				
				INTERLOCUTORY	PROFESSIONAL M/S. ANSAL				
		0710102061532024(No.of		APPLICATION	PROPERTIES &			1. Index and bookmarking mandatory. 2. Kindly attach the	
	24-09-2025	Docs 1)	0710102061532024/6	(I.B.C)/3704(ND)2024	INFRASTRUCTURE PVT. LTD.	Sec 60(5)	25-09-2025	compliance order.	SahilYadav
295		0740402076492025/Nz -4		INTERLOCUTORY	MC CHYAMAI I CAUTAM VC MC	Section			
		0710102076482025(No.of Docs 2)	0710102076482025/1	APPLICATION (I.B.C)/4410(ND)2025	MS. SHYAMALI GAUTAM VS. MR. DEVENDRA SINGH	Section 60(5)/Rule 11	25-09-2025	kindly attach the compliance order.	UtkarshAswal
296	23-03-2023	D003 2J	0. 10102010 <del>7</del> 02023/1	(1.5.0)/44 TO(ND)2023	CHRISTOPHER OSWALD D	oo(oj/Rule 11	20-00-2020	in minary attach the compliance order.	othar officewar
_55					CUNHA VS. WTC NOIDA				
		0710102051542025(No.of			DEVELOPMENT COMPANY	IBC under		1. three Rs. Court fee and Twenty five Rs. welfare Ticket	
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297		074040004060006(N)		INTERLOCUTORY	SUDHANSHU GUPTA			bindly essent the compliance and a date of 04 07 0005	
		0710102049692025(No.of Docs 1)	0710102049692025/1		VSSAWALSHA LEASING & FINANCE PRIVATE LIMITED	Sec 30	25-09-2025	kindly attach the compliance order dated 21.07.2025 is missing in PDF as per mention in Index.	lenalheun
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298					RESERVE BANK OF INDIA VS.				
					AVIOM INDIA HOUSING FINANCE				
					PRIVATE LIMITED ,RESERVE				
					BANK OF INDIA VS. AVIOM INDIA				
					HOUSING FINANCE PRIVATE				
					LIMITED ,RESERVE BANK OF				
					INDIA VS. AVIOM INDIA HOUSING				
					FINANCE PRIVATE LIMITED				
					RESERVE BANK OF INDIA VS.	Annlication			
						Application			
					AVIOM INDIA HOUSING FINANCE	under any			
					PRIVATE LIMITED ,RESERVE	other			
					BANK OF INDIA VS. AVIOM INDIA	provisions-			
					HOUSING FINANCE PRIVATE	IBC, Any other			
		0710102010972025(No.of		COMPANY PETITION IB	LIMITED ,RESERVE BANK OF	provision -			
	24-09-2025	Docs 2)	0710102010972025/4	(IBC)/95(ND)2025	INDIA VS. AVIOM INDIA HOUSING	Govt body	25-09-2025	1. kindly attach the compliance order.	mohana.nijhawan
299		•		, , ,	M/S VISHAL FABRICS & ORS. VS.			·	
		0710102015152019(No.of		COMPANY PETITION IB	AVJ DEVELOPERS (INDIA)	IBC under			
	23-09-2025	Docs 2)	0710102015152019/27	(IBC)/654(PB)2019	PRIVATE LIMITED	Sec 7	24-09-2025	No of objection 1. Kindly attach compliance order	LD3682009
	23-03-2023	DOCS 2)	0710102013132019/27			3ec 1	24-03-2023	No of objection 1. Kindly attach compliance order	LD3002009
300				INTERLOCUTORY	SINDHU BHUSHAN VS. ORRIS				
		0710102033782025(No.of		APPLICATION	INFRASTRUCTURE PRIVATE				
	22-09-2025	Docs 2)	0710102033782025/1	(I.B.C)/1953(PB)2025	LIMITED	Sec 60(5)	24-09-2025	kindly attach the compliance order.	admin@chandhiok.com
301				INTERLOCUTORY	SUDHIR DHINGRA VS. ORRIS				
		0710102033792025(No.of		APPLICATION	INFRASTRUCTURE PRIVATE				
1	22-09-2025		0710102033792025/1	(I.B.C)/1952(PB)2025	LIMITED	Sec 60(5)	24-09-2025	1. kindly attach the compliance order.	admin@chandhiok.com
302		- ,						, p	
302				RESTORATION	ASSET RECONSTRUCTION				
1		071010208000202E/Nc -4			COMPANY INDIA LTD VS. NOIDA	Pulo 11 of	1		
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303							1		
					ANIL MADAN VS. VIRTUOSO IPE				
				INTERLOCUTORY	PRIVATE LIMITED RESOLUTION			1. Kindly attach the compliance order dated 10.09.2025	
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	22-09-2025		0710102057652025/1	(I.B.C)/3308(ND)2025	WATCH COMPANY PVT. LTD.	60(5)/Rule 11	24-09-2025	copy of page no 82 to 85 in PDF.	mukeshbcma
204	LL 00 LULU	2003 2)	07 10 10 2007 00 20 20 7	INTERLOCUTORY	NARESH KUMAR VS. ORRIS	oo(o)/itale iii	L-7 00 L0L0	oopy or page no or to com to be.	makeshboma
304		074040000770005(N							
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305				INTERLOCUTORY	JARNAIL SINGH SANDHU VS.	Sec			
		0710102101192022(No.of		APPLICATION	ONE CITY INFRASTRUCTURE	60(5),Section		1.index and bookmarking mandatory 2. kindly attach the	
	08-12-2022	Docs 0)	0710102101192022/3	(I.B.C)/6318(PB)2022	PRIVATE LIMITED	74	24-09-2025	compliance order.	
306								1. bookmarking and index mandatory. 2. Counsel sign missed	
				COMPANY	MR.AMIT JAIN VS. M/S			on above Counsel details in PDF. 3. True copy sign missed on	
		0710102092292023(No.of			FARIDABAD METAL UDYAG PVT.	Rule 11 of		Annexures.4. Page no 79, 91, 92 and 97, 99, 105 not clear	
	22-09-2025	Docs 2)	0710102092292023/3	S ACT)/383(ND)2023	LTD	NCLT	24-09-2025		hharath49 aam
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307				INTERLOCUTORY					
		0710102009812021(No.of		APPLICATION	RP SUNIL KUMAR AGRAWAL VS.				
	23-09-2025	Docs 2)	0710102009812021/4	(I.B.C)/687(ND)2021	RAMA GUPTA	Sec 30	24-09-2025	No of objection 1. Kindly attach compliance order	aaryan@sasttralegal
308						Sections			
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				INTERLOCUTORY		on 7,8, 8A, 9,			
		0710102106432024(No.of		APPLICATION	ANIL MADAN VS. VIRTUOSO IPE	12, 12A, 13,		No of objection 1. ORDER DATED 10.09.2025 missed in pdf as	
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202	23-09-2025	Docs 2)	07 10 102 100432024/3	(I.B.C)/6236(PB)2024	PRIVATE LIMITED	14, 17(1)	Z-1-03-2023	per mentioned in index 2. Need Typed copy page no 83,84,85	muneSilbella
309				CP(AA) MERGER AND	KD1011111 10005::===	Sec. 230-232 -			
		0710102020372025(No.of		AMALGAMATION(COMPA	KRISHNA ASSOCIATES PRIVATE	Second			
	23-09-2025	Docs 2)	0710102020372025/8	NIES ACT)/28(ND)2025	LIMITED	Motion	24-09-2025	No of objection 1. Kindly attach compliance order	Gsvlegal
310		·		INTERLOCUTORY	KIRTI PURI VS. ORRIS				
		0710102033762025(No.of		APPLICATION	INFRASTRUCTURE PRIVATE				
	22-09-2025	Docs 2)	0710102033762025/1	(I.B.C)/1956(PB)2025	LIMITED	Sec 60(5)	24-09-2025	1. kindly attach the compliance order.	admin@chandhiok.com
311		,			<del> </del>	(-)		, , , , , , , , , , , , , , , , , , , ,	
311				INTERLOCUTORY				1 hookmarking mandatory 2 kindly translate the ness no 6	
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312									
					STAKEHOLDERS				
					CONSULTATION COMMITTEE OF				
					SHAKTI BHOG FOODS LIMITED	Application			
1					(THROUGH STATE BANK OF	under any			
				INTERLOCUTORY	INDIA) VSMR. KESHRI KUMAR	other			
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313		0710102016672023(No.of		COMPANY PETITION IB		IBC Under	1	PDF details not match as per mention in Bookmarking 2.	
L	22-09-2025	Docs 2)	0710102016672023/7	(IBC)/238(ND)2023	CARRYCON INDIA LIMITED	Sec 10	24-09-2025	Kindly attach the compliance order.	CMASKVERMA
314				INTERLOCUTORY	MS. ACHAL GOEL VS. ORRIS		1		
		0710102033722025(No.of		APPLICATION	INFRASTRUCTURE PRIVATE				
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313						Sec			
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	22-09-2025		0710102043722024/2	(I.B.C)/4600(ND)2024	KASHYAP	Regulation 30	24-09-2025	rejoinder.	nasebastian
316				TRANSFER		Sec		No of objection 1. Bookmarking and Index missed 2. Pagination missed in pdf 3. Sign and counsel details missed	
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047	23-09-2025	Docs 2)	0710102013962024/26	ACT)/7(PB)2024	TECHNICAST ENGINEERS LTD RESERVE BANK OF INDIA VS.	of CA 1956	24-09-2025	order	Lexalliance.mana
317					AVIOM INDIA HOUSING FINANCE				
					PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA				
					HOUSING FINANCE PRIVATE				
					LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING				
					FINANCE PRIVATE LIMITED				
					RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE	Application under any			
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					BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE	provisions- IBC,Any other			
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318	23-09-2025	Docs 2)	0710102010972025/3	(IBC)/95(ND)2025	INDIA VS. AVIOM INDIA HOUSING	GOVE BODY	24-09-2025	No of objection 1. Kindly attach compliance order	mohana.nijhawan
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		0710102057652025(No.of		APPLICATION	PROFESSIONAL OF JOHNSON	Section		1. kindly attach the compliance order 10.09.2025 is missed in	
319	23-09-2025	Docs 2)	0710102057652025/2	(I.B.C)/3308(ND)2025	WATCH COMPANY PVT. LTD.	60(5)/Rule 11	24-09-2025	PDF as per mention in index	mukeshbcma
3.3				, , , , , , , , , , , , , , , , , , ,	ANIL MADAN VS. VIRTUOSO IPE				
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200	23-09-2025	Docs 2)	0710102057652025/3	(I.B.C)/3308(ND)2025	WATCH COMPANY PVT. LTD.	60(5)/Rule 11	24-09-2025	page no 83 to 85 in PDF.	mukeshbcma
320		0710102058852025(No.of		CP(AA) MERGER AND AMALGAMATION(COMPA		Sec. 230-232 - Second			
321	09-07-2025	Docs 0)	0710102058852025/2	NIES ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Motion	24-09-2025	No of objection 1. Kindly attach compliance order	
321					SEAWAY PAPER AND PULP				
	30-12-2024	0710102109452024(No.of Docs 0)	0710102109452024/8	COMPANY PETITION IB (IBC)/6(ND)2025	LIMITED VS. DEVPRIYA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	24-09-2025	Kindly attach the compliance order.	
322				(	PARMESH KUMAR (1ST			The state of the s	
					DIRECTOR OF ORIOR DEVELOPERS &				
					INFRASTRUCTURE PVT. LTD.)				
				COMPANY PETITION	VS. SUDHIR CHAUHAN ( 2ND DIRECTOR OF ORIOR				
	21-09-2025	0710102108922019(No.of Docs 1)	0710102108922019/7	(COMPANIES ACT)/117(ND)2019	DEVELOPERS & INFRASTRUCTURE PVT. LTD.	Sec. 241(1)	23-09-2025	No of objection 1. Kindly attach compliance order	advocatevinod
323	21-09-2023	Docs 1)	0710102100922019/7	RESTORATION	SHASHI BHUSHAN NAGAR VS.		23-09-2025	No or objection 1. Kindly attach compliance order	auvocatevinou
	25-11-2024	0710102099922024(No.of Docs 0)	0710102099922024/5	APPLICATION (IBC)/137(ND)2024	SRI GANRAJ BUILDCON PRIVATE LIMITED		23-09-2025	No of objection 1. Counsel sign missed in index and page no 3.	
324		,		INTERLOCUTORY				-	
	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
325		,		INTERLOCUTORY		,			
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326				INTERLOCUTORY	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MOUNTAIN				
		0710102103102024(No.of		APPLICATION(IBC)(PLAN)	MEADOW HOLIDAYS PRIVATE				
327	19-09-2025	Docs 1)	0710102103102024/6	/68(ND)2024	LIMITED	Sec 30	23-09-2025	Kindly attach the compliance order.	swapnil.123
521									
		0710102062362025(No.of		COMPANY PETITION (COMPANIES	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING &	Sec. 241(1),Sec.		No of objection 1. Page no 128 to 132, 146 not readable 2. Date missed in vakalatnama 3. Kindly attach compliance	
202	27-09-2025		0710102062362025/1	ACT)/119(ND)2025	CONTRACTING PRIVATE LIMITED		23-09-2025	order	Juris
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331				INTERLOCUTORY	PROLIFIC PAPERS PRIVATE		1		
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335					WORKERS /EMPLOYEES OF SARAYA INDUSTRIES LTD (THROUGH AUTHORISED				
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338				INTERLOCUTORY			1		
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341		,		INTERLOCUTORY	M/S MARINAINDIA TRAEXIM				
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373		,		INTERLOCUTORY	PROLIFIC PAPERS PRIVATE				
		0710102041662025(No.of		APPLICATION	LIMITED VS. M/S MANGAL SALES			No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION	NCLT, 2016	23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
374		0740402044662025(No. of		INTERLOCUTORY	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES	Dula 44 of		No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	APPLICATION (I.B.C)/2395(ND)2025	CORPORATION		23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
375	10-03-2023	D0C3 2)	0710102041002023/2	INTERLOCUTORY	PROLIFIC PAPERS PRIVATE	NCL1, 2010	23-03-2023	02.03.2023. Illissed ili pui as pei mentioned ili ilidex.	ariii.Siiaiiriiwai i
0.0		0710102041662025(No.of		APPLICATION	LIMITED VS. M/S MANGAL SALES	Rule 11 of		No of objection 1.COMPLIANCE OF ORDER DATED	
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376				INTERLOCUTORY	PROLIFIC PAPERS PRIVATE				
	40.00.0005	0710102041662025(No.of	0740400044000005/0	APPLICATION	LIMITED VS. M/S MANGAL SALES		00 00 0005	No of objection 1.COMPLIANCE OF ORDER DATED	alabili ab andabasand
277	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE	NCLT, 2016	23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
377		0710102041662025(No.of		INTERLOCUTORY APPLICATION	LIMITED VS. M/S MANGAL SALES	Rule 11 of		No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION		23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
378				INTERLOCUTORY	PROLIFIC PAPERS PRIVATE	,		Facility of the second	
		0710102041662025(No.of		APPLICATION	LIMITED VS. M/S MANGAL SALES			No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION	NCLT, 2016	23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
379				INTERLOCUTORY	PROLIFIC PAPERS PRIVATE				
	18-09-2025	0710102041662025(No.of	0710102041662025/2	APPLICATION	LIMITED VS. M/S MANGAL SALES		23-00-2025	No of objection 1.COMPLIANCE OF ORDER DATED	akhil shankhwar1
380	10-03-2023	Docs 2)	07 10 10204 1002020/2	(I.B.C)/2395(ND)2025 INTERLOCUTORY	PROLIFIC PAPERS PRIVATE	NCLT, 2016	23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
300		0710102041662025(No.of		APPLICATION	LIMITED VS. M/S MANGAL SALES	Rule 11 of		No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION	NCLT, 2016	23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
381		,		INTERLOCUTORY	PROLIFIC PAPERS PRIVATE	,			
		0710102041662025(No.of		APPLICATION	LIMITED VS. M/S MANGAL SALES			No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION	NCLT, 2016	23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
382		0740400044000005(N		INTERLOCUTORY	PROLIFIC PAPERS PRIVATE	Dula 44 af		No of altitudes 4 COMPLIANCE OF ORDER DATER	
	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	APPLICATION (I.B.C)/2395(ND)2025	LIMITED VS. M/S MANGAL SALES CORPORATION		23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
383	10-09-2023	DOGS 2)	07 10 10204 1002023/2	INTERLOCUTORY	PROLIFIC PAPERS PRIVATE	NCL1, 2016	23-09-2023	02.09.2025. Illissed in pui as per mentioned in index.	akiiii.Siidiikiiwai i
303		0710102041662025(No.of		APPLICATION	LIMITED VS. M/S MANGAL SALES	Rule 11 of		No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION		23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
384				INTERLOCUTORY	PROLIFIC PAPERS PRIVATE				
		0710102041662025(No.of		APPLICATION	LIMITED VS. M/S MANGAL SALES			No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION	NCLT, 2016	23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
385		0710102041662025(No.of		INTERLOCUTORY APPLICATION	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES	Rule 11 of		No of objection 1.COMPLIANCE OF ORDER DATED	
	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION		23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
386		2000 27	0	INTERLOCUTORY	PROLIFIC PAPERS PRIVATE			one of the second secon	
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	18-09-2025	Docs 2)	0710102041662025/2	(I.B.C)/2395(ND)2025	CORPORATION	NCLT, 2016	23-09-2025	02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
387		0710102064162022(No.of		COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.				
388	28-09-2025	Docs 1) 0710102064162022(No.of	0710102064162022/2	(IBC)/697(PB)2022 COMPANY PETITION IB	RAM LAL GUPTA STATE BANK OF INDIA VS. MR.	Section 94(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
	28-09-2025	Docs 1)	0710102064162022/2	(IBC)/697(PB)2022	RAM LAL GUPTA	Section 94(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
389	20-03-2023	0710102064162022(No.of	0710102004102022/2	COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.	00001011 34(1)	23-03-2023	No or objection 1. one is court rees missed in variational	S.R.SHOTH & CO
	28-09-2025	Docs 1)	0710102064162022/2	(IBC)/697(PB)2022	RAM LAL GUPTA	Section 94(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
390		0710102064162022(No.of		COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.				
	28-09-2025	Docs 1)	0710102064162022/2	(IBC)/697(PB)2022	RAM LAL GUPTA	Section 94(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
391	00 00 000	0710102064152022(No.of	0740400004450000	COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.	0	00 00 000	No of objection 4 and a country	0 K 0M0M 0 00
	28-09-2025	Docs 1) 0710102064152022(No.of	0710102064152022/2	(IBC)/698(PB)2022	RAJ KUMAR GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
392	28-09-2025	Docs 1)	0710102064152022/2	COMPANY PETITION IB (IBC)/698(PB)2022	STATE BANK OF INDIA VS. MR. RAJ KUMAR GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
393		0710102064152022(No.of		COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.				
	28-09-2025	Docs 1)	0710102064152022/2	(IBC)/698(PB)2022	RAJ KUMAR GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
394		0710102064152022(No.of		COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.				
	28-09-2025	Docs 1)	0710102064152022/2	(IBC)/698(PB)2022	RAJ KUMAR GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
395	20.00.2025	0710102064122022(No.of	074040206442202242	COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.	Continu 05(4)	22 00 2025	No of chicotion 1, one to court feet missed in value of the court	S K SINCHI & CO
396	30-09-2025	Docs 1)	0710102064122022/2	(IBC)/666(PB)2022 INTERLOCUTORY	AMAR CHAND GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
390		0710102009772023(No.of		APPLICATION	INCOME TAX OFFICER VS.				
	23-01-2023	Docs 0)	0710102009772023/1	(I.B.C)/629(ND)2023	RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
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	22-09-2025	Docs 2) 0710102064122022(No.of	0710102014772025/8	(IBC)/140(ND)2025 COMPANY PETITION IB	INFRAHOME PRIVATE LIMITED	Sec 7	23-09-2025	No of objection 1. Kindly attach compliance order	knmnclt
398	30-09-2025	Docs 1)	0710102064122022/2	(IBC)/666(PB)2022	STATE BANK OF INDIA VS. MR. AMAR CHAND GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
399		0710102064122022(No.of		COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.				
	30-09-2025	Docs 1)	0710102064122022/2	(IBC)/666(PB)2022	AMAR CHAND GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
400	30-09-2025	0710102064122022(No.of		COMPANY PETITION IB	STATE BANK OF INDIA VS. MR.				
		Docs 1)	0710102064122022/2	(IBC)/666(PB)2022	AMAR CHAND GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO

401		1							
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				COMPANY PETITION	MRS. MAMTA SHARMA VS. AVOK	Sec.		No of objection 1. Page no 128 to 132, 146 not readable 2.	
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402				INTERLOCUTORY		- :- ( · /			
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	23-01-2023		0710102009772023/1	(I.B.C)/629(ND)2023	RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
403		2000 07		INTERLOCUTORY				,	
700		0710102009772023(No.of		APPLICATION	INCOME TAX OFFICER VS.				
	23-01-2023		0710102009772023/1	(I.B.C)/629(ND)2023	RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
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405	20 01 2020	2005 0)	011010200011202071	(1.5.0)/020(115)2020	TOTAL TATAL	000 00(0)	20 00 2020	The or objection it. copy of variational infector in pur	
403		0710102021162024(No.of		COMPANY PETITION IB	AWAS 36698 IRELAND LIMITED	IBC Under			
	20-09-2025		0710102021162024/9	(IBC)/178(ND)2024	VS. SPICEJET LIMITED	Sec 9	23-09-2025	1. Remove double pagination page no 212 to 254 in PDF.	adv.nikhiljain
406	20 00 2020	2000 0)	0110102021102024/0	INTERLOCUTORY	VO. OF IOCOCT CHAITED	0000	20 00 2020	1. Remove double pagnituden page no 212 to 204 in 1 bi .	uu v.iiikiii juiii
400		0710102009772023(No.of		APPLICATION	INCOME TAX OFFICER VS.				
	23-01-2023		0710102009772023/1	(I.B.C)/629(ND)2023	RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
407	23-01-2023	Docs of	0710102003772023/1	INTERLOCUTORY	RADEON ROMAR I ARARII	000 00(3)	25-05-2025	No or objection 1. copy or vakalathama missed in pur	
407		0710102009772023(No.of		APPLICATION	INCOME TAX OFFICER VS.				
	23-01-2023		0710102009772023/1	(I.B.C)/629(ND)2023	RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
408	23-01-2023	Docs 0)	0710102009772023/1	(I.B.C)/029(ND)2023	RAJESH KUMAK PAKAKH	360 00(3)	23-03-2023	No of objection 1. Copy of vakalatilania missed in pul	
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400	20-09-2025	Docs 2)	0710102024042024/4	ACT)/94(ND)2024	LIMITED	244(1)	23-09-2025	kindly attach the compliance order	universallegal
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		074040000000000000000000000000000000000		COMPANY PETITION	MRS. MAMTA SHARMA VS. AVOK			No of objection 1. Page no 128 to 132, 146 not readable 2.	
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	27-09-2025	Docs 3)	0710102062362025/1	ACT)/119(ND)2025	CONTRACTING PRIVATE LIMITED	242(4)	23-09-2025	order	Juris
410									
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	27-09-2025	Docs 3)	0710102062362025/1	ACT)/119(ND)2025	CONTRACTING PRIVATE LIMITED	242(4)	23-09-2025	order	Juris
411									
				COMPANY PETITION	MRS. MAMTA SHARMA VS. AVOK	Sec.		No of objection 1. Page no 128 to 132, 146 not readable 2.	
		0710102062362025(No.of		(COMPANIES	ENGINEERING CONSULTING &	241(1),Sec.		Date missed in vakalatnama 3. Kindly attach compliance	
	27-09-2025	Docs 3)	0710102062362025/1	ACT)/119(ND)2025	CONTRACTING PRIVATE LIMITED	242(4)	23-09-2025	order	Juris
412									
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413		·			PARSVNATH DEVELOPERS				
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414		,		, , , , , , , , , , , , , , , , , , , ,	PARSVNATH DEVELOPERS			-	
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416		1		, , , , , , , , , , , , , , , , , , , ,					
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419	30-03-2023	2003 4)	07 10 102033022023/4	(100)/201		JEC 1	23-03-2023	140 of objection 1. Bookmarking Illissed III vol. 2	ii giawoiiice
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420	30-09-2025	Docs 4)	0710102035622025/4	(IBC)/261(ND)2025	STEEL PRIVATE LIMITED	Jec 1	23-09-2025	No of objection 1. Bookmarking missed in vol. 2	rrglawoffice
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	30-09-2025	Docs 4)	0710102035622025/4	(IBC)/261(ND)2025	STEEL PRIVATE LIMITED	Sec 7	23-09-2025	No of objection 1. Bookmarking missed in vol. 2	rrglawoffice

421				INTERLOCUTORY					
		0710102009772023(No.of Docs 0)	0710102009772023/1	APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
422		0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
423		0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
424		0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec.	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
425		0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec.	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
426		0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec.	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
427		0710102000762024(No.of	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS	Sec.	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
428		0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
429		0710102036762025(No.of Docs 2)	0710102036762025/7	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/43(ND)2025 CP(AA) MERGER AND	AGARWAL ASSOCIATES (PROMOTERS) LTD	Sec. 230-232 - Second Motion Sec. 230-232 -	23-09-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama	Corpuser14
431		0710102036762025(No.of Docs 2)	0710102036762025/7	AMALGAMATION(COMPA NIES ACT)/43(ND)2025 CP(AA) MERGER AND	AGARWAL ASSOCIATES (PROMOTERS) LTD	Second Motion Sec. 230-232 -	23-09-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama	Corpuser14
		0710102036762025(No.of Docs 2)	0710102036762025/7	AMALGAMATION(COMPA NIES ACT)/43(ND)2025	AGARWAL ASSOCIATES (PROMOTERS) LTD	Second Motion	23-09-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama	Corpuser14
432		0710102036762025(No.of		CP(AA) MERGER AND AMALGAMATION(COMPA	AGARWAL ASSOCIATES	Sec. 230-232 - Second		No of objection 1. three rs court fees and 25 rs welfare ticket	
433	22-09-2025	Docs 2)	0710102036762025/7	NIES ACT)/43(ND)2025	(PROMOTERS) LTD KALIBER ASSOCIATES PRIVATE	Motion	23-09-2025	missed in vakalatnama	Corpuser14
		0710102042842021(No.of Docs 2)	0710102042842021/9	COMPANY PETITION IB (IBC)/314(PB)2021	LIMITED VS. LVS ESTATES PRIVATE LIMITED	IBC under Sec 7	23-09-2025	No of objection 1.Order Dated 12.09.2025 missed in pdf as per mentioned in index	anirbanlaw@66
434		0710102068082024(No.of Docs 1)	0710102068082024/11	INTERLOCUTORY APPLICATION (I.B.C)/5610(ND)2024	MR. AJIT KUMAR VS	Application under any other provisions- IBC	22-09-2025	No of objection 1. Index mandatory 2. welfare 25rs and 3rs court fees missed in pdf	sreelekshmisylesh
435		0710102032802025(No.of		INTERLOCUTORY APPLICATION	ASHOKA BATRA VS. ORRIS INFRASTRUCTURE PRIVATE			•	,
436	18-09-2025	Docs 2)	0710102032802025/1	(I.B.C)/1908(PB)2025	LIMITED	Sec 60(5)	22-09-2025	Kindly attach the compliance order.	admin@chandhiok.com
		0710102129452019(No.of	074040242045204044	COMPANY PETITION IB	AMBRANE INDIA PRIVATE LIMITED VS. MKMG JEWEL DEVEL OPERS PRIVATE LIMITED	IBC under	22.00.2025	1. Index and bookmarking mandatory. 2. Kindly attach the	Office couphou
437	17-09-2025	Docs 1)	0710102129452019/11	(IBC)/2503(ND)2019		Sec 7	22-09-2025	compliance order.	Office.anubhav
100		0710102100342023(No.of Docs 2)	0710102100342023/7	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	22-09-2025	1.kindly file IA	123
438		0710102035622025(No.of Docs 0)	0710102035622025/3	COMPANY PETITION IB (IBC)/261(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	22-09-2025	no of objection 1.need every pages sign and true copy in annexure 2.double pagiantion wrong in pdf	
439		0710102030422025(No.of Docs 2)	0710102030422025/1	INTERLOCUTORY APPLICATION (I.B.C)/1910(PB)2025	ALWYN JOY GEORGE VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	22-09-2025	Kindly attach the compliance order.	admin@chandhiok.com
440		0710102072362025(No.of		INTERLOCUTORY	AMIT AGRAWAL VS. SAKSHI	220 00(0)	00 2020	No of objection 1. Index and bookmarking missed 2. Sign required one very page. 3. Pagination missed in pdf. 4. Kindly	- Contraction of the contraction
441	16-09-2025	Docs 2)	0710102072362025/2	/55(PB)2025 INTERLOCUTORY	FINCAP PRIVATE LIMITED  MS. MONICA MITTAL VS. ORRIS	Sec 30	22-09-2025	attach compliance order	quadlegal
771	18-09-2025	0710102030412025(No.of Docs 2)	0710102030412025/2	APPLICATION (I.B.C)/1912(PB)2025	INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	22-09-2025	Kindly attach the compliance order.	admin@chandhiok.com

442 29-0 443									
		0740402040742024/Nr -4		COMPANY	B.C. MICBOCOM LIMITED VS				
	02-2024	0710102018712024(No.of Docs 0)	0710102018712024/4	APPEAL(COMPANIES ACT)/41(ND)2024	P.C. MICROCOM LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	22-09-2025	mismatch details according to index in PDF.	
	02-2024	Docs 0)	07 10 1020 107 12024/4	AC1)/41(ND)2024	REGISTRAR OF COMPANIES	Sec 252 (3)	22-09-2025	1. mismatch details according to maex in FDF.	
					MUKESH KUMAR AGARWAL VS.	Sections			
1					MR. SUNIL KUMAR AGRAWAL	60(5)/Regulati			
				INTERLOCUTORY	RESOLUTION PROFESSIONAL	on 7,8, 8A, 9,			
17-0		0710102072312025(No.of Docs 1)	0710102072312025/3	APPLICATION (I.B.C)/4165(ND)2025	ANSAL CROWN INFRABUILD PRIVATE LIMITED	12, 12A, 13, 14, 17(1)	22-09-2025	kindly attach the compliance order. 2. Bookmarking and index mandatory.	Chandra deep
444	-09-2023	Docs I)	0710102072312023/3	(I.B.C)/4103(ND)2023	PRIVATE LIMITED	14, 17(1)	22-09-2025	index mandatory.	Спапита_иеер
					RAKESH KUMAR GUPTA VS.				
				INTERLOCUTORY	AKASH SINGHAL RESOLUTION				
47.0		0710102065992020(No.of	074040000500000000	APPLICATION	PROFESSIONAL OF EARTH	0 00(4)	00 00 0005	No of objection 1. 29.09.2025 order missed in pdf as per	
445	-09-2025	Docs 1)	0710102065992020/2	(I.B.C)/2890(PB)2020 CP(AA) MERGER AND	INFRASTRUCTURES LIMITED	Sec. 230-232 -	22-09-2025	mentioned in index	sumant
445		0710102098722023(No.of			TSL DEFENCE TECHNOLOGIES	Second			
17-0			0710102098722023/10	NIES ACT)/76(ND)2023	PRIVATE LIMITED	Motion	22-09-2025	1.kindly file IA	Shivananda@17
446								·	
		0710102040072025(No.of		COMPANY PETITION IB	SMT. SHYAMA DEVI PERSONAL			No of objection 1. ORDER DATED 08.09.2025. missed in pdf	
447	-09-2025	Docs 2)	0710102040072025/1	(IBC)/310(ND)2025	GUARANTOR VS. NA	Section 94(1)	22-09-2025	as per mentioned in index 2. Bookmarking missed	prakhyatsharma
447		0710102088482024(No.of		COMPANY PETITION IB	UNION BANK OF INDIA VS. KINGS	IBC under			
17-0			0710102088482024/11	(IBC)/783(ND)2024	CANYON SEZ PRIVATE LIMITED	Sec 7	22-09-2025	compliance order needed	advocateekta
448								·	
					ASHOK TIWARI VS. MS. RITU				
		0740402000402004/N		INTERLOCUTORY	RASTOGI RESOLUTION				
17-0		0710102086462024(No.of Docs 3)	0710102086462024/4	APPLICATION (I.B.C)/5033(ND)2024	PROFESSIONAL OF M/S ABHISHAR IMPEX PRIVATE LTD	Sec 60(5)	22-09-2025	1.volume 1 not clear in pdf	prachijohri
449	03-2023	Docs 3)	0710102000402024/4	COMPANY PETITION	SRIRAMULU VEERANKI VS. IFL	Sec.	22-09-2023	1.volume i not clear in pui	pracriijonii
		0710102078692025(No.of		(COMPANIES	GREEN PRODUCER COMPANY	241(1),Sec.			
	09-2025	Docs 2)	0710102078692025/2	ACT)/147(ND)2025	LIMITED	242(4)	22-09-2025	No of objection 1. Kindly attach compliance order NCLT Delhi	rakesh@12
450									
		07101020E020202E/No. of		COMPANY PETITION IB	APL APOLLO TUBES LIMITED VS.	IPC Under		1. Sign missed on every page of reply in PDF. 2. Welfare ticket	
26-0		0710102059392025(No.of Docs 1)	0710102059392025/1	(IBC)/427(ND)2025	NKG INFRASTRUCTURE LIMITED		21-09-2025	and court fee paste on blank space of Vakalatanama. 3. One rupees court fee missed on Vakalatanama	shiprabhardwaj2901
451	00 2020	5000 1)		(150),427 (115)2020	THE IN THE THE PARTY OF THE PAR	0000	00 _0_0	Tupees sources inissed on variational	
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	09-2025	Docs 1)	0710102059392025/1	(IBC)/427(ND)2025	NKG INFRASTRUCTURE LIMITED	Sec 9	21-09-2025	rupees court fee missed on Vakalatanama	shiprabhardwaj2901
452								Sign missed on every page of reply in PDF. 2. Welfare ticket	
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26-0			0710102059392025/1	(IBC)/427(ND)2025	NKG INFRASTRUCTURE LIMITED		21-09-2025		shiprabhardwaj2901
453									
								1. Sign missed on every page of reply in PDF. 2. Welfare ticket	
26-0		0710102059392025(No.of Docs 1)	0710102059392025/1	COMPANY PETITION IB (IBC)/427(ND)2025	APL APOLLO TUBES LIMITED VS. NKG INFRASTRUCTURE LIMITED		21-09-2025	and court fee paste on blank space of Vakalatanama. 3. One rupees court fee missed on Vakalatanama	shiprabhardwaj2901
454	03-2023	Docs 1)	07 10 10 20 3 3 3 3 2 0 2 3 7 1	COMPANY	ABHISHEK DUTTA VS.	360 9	21-09-2023	Tupees court ree misseu on vakalatanama	Silipi abilal uwaj290 i
		0710102019512020(No.of			SOLUTIONS BUSINESS CENTRE				
	09-2025	Docs 2)	0710102019512020/4	D)2020	PRIVATE LIMITED	Sec 60(5)	19-09-2025	No of objection 1. Wrong file, Kindly file application	ABHISHEK DUTTA
455				001101111111111111111111111111111111111					
47.0		0710102054822025(No.of	074040205402202546	COMPANY PETITION IB	LUMENKAI POWER PRIVATE	IBC Under	10.00.2025	No of objection 1. Sign missed in page no 4 to 7 2. Notary missed in affidavit 3. Vakalatnama missed in pdf	caruliain
456	09-2025	Docs 2)	0710102054822025/6	(IBC)/347(ND)2025	LIMITED	Sec 10 Application	19-09-2025	misseu in amaavit 3. vakaiatnama missea in par	saruljain
-50						under any			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	other			
		0710102161552019(No.of			ADVANCE HOME AND PERSONAL	provisions-			
	09-2025	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
457						Application			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	under any other			
		0710102161552019(No.of			ADVANCE HOME AND PERSONAL				
			0710102161552019/13	D)2019	CARE LIMITED	İBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
458						Application			
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		0710102161552019(No.of		COMPANY APPLICATION(IBC)(0621(N	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL	other			
22-0			0710102161552019/13	D)2019	CARE LIMITED	IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
459		. ,				Application			
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J				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	other			
		0710102161552019(No.of	0740400464550040446		ADVANCE HOME AND PERSONAL		40.00.000	COMPLIANCE OF ORDER DATES AT AS ASSE	l-w246
20.0	00 2025	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	IBC Application	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
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	-09-2025			COMPANY	MODEL LOGISTICS PVT. LTD. VS.	under any other			
460		0710102161552019(No.of Docs 2)	0710102161552019/13		MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	under any other	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316

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461						Application			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	under any			
		0710102161552019(No.of			ADVANCE HOME AND PERSONAL				
			0710102161552019/13	D)2019	CARE LIMITED	IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
462	22-03-2023	Docs 2)	0710102101332013713	D)2019	ARORA REALTECH PVT. LTD.	ВС	10-03-2023	COMIT ELANGE OF CREEK BATED 07:00:2023	3314W310
402				INTERLOCUTORY	AND ORS. VS. VIJENDER				
		0710102019722025(No.of		APPLICATION	SHARMA (LIQUIDATOR OF				
	24-09-2025		0710102019722025/6	(I.B.C)/1156(ND)2025	ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
463		,		, , , , , , , , , , , , , , , , , , , ,	ARORA REALTECH PVT. LTD.			, , , , , , , , , , , , , , , , , , ,	1
				INTERLOCUTORY	AND ORS. VS. VIJENDER				
		0710102019722025(No.of		APPLICATION	SHARMA (LIQUIDATOR OF				
	24-09-2025	Docs 3)	0710102019722025/6	(I.B.C)/1156(ND)2025	ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
464					ARORA REALTECH PVT. LTD.				
				INTERLOCUTORY	AND ORS. VS. VIJENDER				
		0710102019722025(No.of		APPLICATION	SHARMA (LIQUIDATOR OF				
	24-09-2025	Docs 3)	0710102019722025/6	(I.B.C)/1156(ND)2025	ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
465				INTERN CONTORY	ARORA REALTECH PVT. LTD.				
		0740400040700005/N		INTERLOCUTORY	AND ORS. VS. VIJENDER				
		0710102019722025(No.of	0710102019722025/6	APPLICATION	SHARMA (LIQUIDATOR OF	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
166	24-09-2023	Docs 3)	07 10 1020 197 22025/6	(I.B.C)/1156(ND)2025	ICEBERG PVT. LTD.)	Sec 60(5)	10-09-2023	1.compnance order missing in pur	Liquidator2018
466				INTERLOCUTORY	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER	1			
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			0710102019722025/6	(I.B.C)/1156(ND)2025	ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
467					ARORA REALTECH PVT. LTD.	-50 00(0)	. 5 55 2020		
				INTERLOCUTORY	AND ORS. VS. VIJENDER	1			
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468	1				ARORA REALTECH PVT. LTD.				
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		0710102019722025(No.of		APPLICATION	SHARMA (LIQUIDATOR OF				
	24-09-2025	Docs 3)	0710102019722025/6	(I.B.C)/1156(ND)2025	ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
469				WITTER ACTION	ARORA REALTECH PVT. LTD.	1			
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470	24-09-2025	Docs 3)	0710102019722025/6	(I.B.C)/1156(ND)2025	ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
470				INTERLOCUTORY	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER	1			
		0710102019722025(No.of		APPLICATION					
		Docs 3)	0710102019722025/6	(I.B.C)/1156(ND)2025	SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
471		0710102036632025(No.of	07 10 10 20 197 22 02 3/0	COMPANY PETITION IB	KUMAR GAURAV VS. FIITJEE	IBC Under	10-03-2023	1.compliance order missing in pur	Liquidatorzoro
77.			0710102036632025/1	(IBC)/309(ND)2025	LIMITED.	Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
472		0710102036632025(No.of	0.1010200002020.	COMPANY PETITION IB	KUMAR GAURAV VS. FIITJEE	IBC Under	.0 00 2020	Thompson or do noodod	
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473		0710102036632025(No.of		COMPANY PETITION IB	KUMAR GAURAV VS. FIITJEE	IBC Under		·	
	25-09-2025		0710102036632025/1	(IBC)/309(ND)2025	LIMITED.	Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
474		0710102036632025(No.of		COMPANY PETITION IB	KUMAR GAURAV VS. FIITJEE	IBC Under			
	25-09-2025	Docs 2)	0710102036632025/1	(IBC)/309(ND)2025	LIMITED.	Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
475		0710102036662025(No.of		COMPANY PETITION IB	AJAI KUMAR TRIPATHI VS. M/S	IBC Under			
			0710102036662025/1	(IBC)/308(ND)2025	FIITJEE LTD.	Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
476		0710102036662025(No.of		COMPANY PETITION IB	AJAI KUMAR TRIPATHI VS. M/S	IBC Under	10.00		1
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477		0710102036662025(No.of	07404020200000000000	COMPANY PETITION IB	AJAI KUMAR TRIPATHI VS. M/S	IBC Under	40.00.0005	4liones ander monded	ahan danahan dan 5
470			0710102036662025/1	(IBC)/308(ND)2025	FIITJEE LTD.	Sec 9 IBC Under	18-09-2025	1.compliance order needed	chandanchandan5
478		0710102036662025(No.of Docs 2)	0710102036662025/1	COMPANY PETITION IB (IBC)/308(ND)2025	AJAI KUMAR TRIPATHI VS. M/S FIITJEE LTD.	Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
479	23-03-2023	D003 2J	01 10 102030002023/1	COMPANY PETITION	I HIVEE EID.	Sub-Section	10-03-2023	n.compilative order needed	Chandalichandalia
419		0710102022662021(No.of		(COMPANIES	TICTOK SKILL GAMES PRIVATE	(1) Of Section			
	26-09-2025		0710102022662021/10	ACT)/83(ND)2021	LIMITED	66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
480				COMPANY PETITION		Sub-Section			
	Ī	0710102022662021(No.of		(COMPANIES	TICTOK SKILL GAMES PRIVATE	(1) Of Section			
			0710102022662021/10	ACT)/83(ND)2021	LIMITED	66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
481		,		COMPANY PETITION		Sub-Section			
		0710102022662021(No.of		(COMPANIES	TICTOK SKILL GAMES PRIVATE	(1) Of Section			
	26-09-2025	Docs 3)	0710102022662021/10	ACT)/83(ND)2021	LIMITED	66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
482	1			COMPANY PETITION		Sub-Section			
		0710102022662021(No.of		(COMPANIES		(1) Of Section			
	26-09-2025	Docs 3)	0710102022662021/10	ACT)/83(ND)2021	LIMITED	66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
483		074040000000004/N: 1		COMPANY PETITION	TICTOR SKILL CAMES BOWER	Sub-Section			
		0710102022662021(No.of	0710102022662021/10	(COMPANIES	TICTOK SKILL GAMES PRIVATE	(1) Of Section	10 00 2025	1.welfare ticket not clear in vakalatnama	A MAI HOTPA
484	20-03-2023	Docs 3)	01 10 102022002021/10	ACT)/83(ND)2021 COMPANY PETITION	LIMITED	66. Sub-Section	18-09-2025	i.wenare licket not clear in vakalatnama	A.MALHOTRA
404	1	0710102022662021(No.of		(COMPANIES	TICTOK SKILL GAMES PRIVATE	(1) Of Section			
			0710102022662021/10	ACT)/83(ND)2021	LIMITED	66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
485		2003 01		COMPANY PETITION	LD	Sub-Section	.5 55 2025		, and the river
703		0710102022662021(No.of		(COMPANIES	TICTOK SKILL GAMES PRIVATE	(1) Of Section			
			0710102022662021/10	ACT)/83(ND)2021	LIMITED	66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
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486			I	COMPANY PETITION		Sub-Section	ı	1	
486	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	(COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	(1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
487	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE	Sub-Section (1) 0f Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
488		0710102046762025(No.of Docs 0)	0710102046762025/2	INTERLOCUTORY	BULANDSHAHR KHURJA DEVELOPMENT AUTHORITY VS. NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18-09-2025	1.compliance order needed	A. MACHIOTINA
489	03-06-2025	0710102046762025(No.of Docs 0)	0710102046762025/2		BULANDSHAHR KHURJA DEVELOPMENT AUTHORITY VS. NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18-09-2025	1.compliance order needed	
490	03-00-2023	Docs 0)	0710102040702023/2	(I.B.C)/207 1(ND)2023	INTRASTRUCTURE ENVITED	360 00(3)	10-09-2023	1.compliance order needed	
490	03-06-2025	0710102046762025(No.of Docs 0)	0710102046762025/2	INTERLOCUTORY	BULANDSHAHR KHURJA DEVELOPMENT AUTHORITY VS. NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18-09-2025	1.compliance order needed	
491		-							
	03-06-2025	0710102046762025(No.of Docs 0)	0710102046762025/2		BULANDSHAHR KHURJA DEVELOPMENT AUTHORITY VS. NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18-09-2025	1.compliance order needed	
492	00 00 2020	0003 0)	071010204070202072	(I.B.O)/207 I(I4D)2023	IN KASTKOSTOKE EIMITED	Application	10 00 2020	noomphanoe order needed	
493	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13		MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	under any other	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
130	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13		MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	under any other	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
494				INTERLOCUTORY					
	25-09-2025	0710102047962025(No.of Docs 2)	0710102047962025/4		AJAY GUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 30	18-09-2025	1.volume 1 and 2 missing in pdf	as.juris
495	25-09-2025	0710102047962025(No.of Docs 2)	0710102047962025/4	/33(PB)2025	AJAY GUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 30	18-09-2025	1.volume 1 and 2 missing in pdf	as.juris
496	25-09-2025	0710102047962025(No.of Docs 2)	0710102047962025/4	/33(PB)2025	AJAY GUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 30	18-09-2025	1.volume 1 and 2 missing in pdf	as.juris
497	25-09-2025	0710102047962025(No.of Docs 2)	0710102047962025/4		AJAY GUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 30	18-09-2025	1.volume 1 and 2 missing in pdf	as.juris
498	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
499						Application			
	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13		MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	under any other provisions- IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13		MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED		18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
	24-09-2025	0710102056332025(No.of Docs 1)	0710102056332025/1	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	18-09-2025	No of objection 1. Kindly attach compliance order ( if order not uploaded yet so mentioned in index )	dbadiwal17
502	24-09-2025	0710102056332025(No.of Docs 1)	0710102056332025/1	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	18-09-2025	No of objection 1. Kindly attach compliance order ( if order not uploaded yet so mentioned in index )	dbadiwal17

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503				CONTEMPT	M/S NEELKANTH TUBES PVT.				
		0710102056332025(No.of		PETITION(COMPANIES	LTD. VS. MAINI CONSTRUCTION			No of objection 1. Kindly attach compliance order ( if order	
	24-09-2025		0710102056332025/1	ACT)/9(ND)2025	EQUIPMENTS PVT. LTD.	Sec 425	18-09-2025	not uploaded yet so mentioned in index )	dbadiwal17
504									
		07101020E622202E/No.of		CONTEMPT	M/S NEELKANTH TUBES PVT.			No of objection 1. Kindly attach compliance order ( if order	
	24-09-2025	0710102056332025(No.of Docs 1)	0710102056332025/1	PETITION(COMPANIES ACT)/9(ND)2025	LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	18-09-2025	not uploaded yet so mentioned in index )	dbadiwal17
505	24-03-2023	DOCS 1)	071010203033202371	AO1)/3(ND)2023	EQUI MENTOT VI. ETD.	Application	10-03-2023	not uploaded yet so mentioned in maex )	ubadiwai i /
						under any			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	other			
	22 00 2025	0710102161552019(No.of	0740402464552040/42		ADVANCE HOME AND PERSONAL	provisions-	40.00.2025	COMPLIANCE OF ORDER DATED OF 00 2025	l-w246
506	22-09-2025	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	IBC Application	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
300						under any			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	other			
		0710102161552019(No.of			ADVANCE HOME AND PERSONAL	provisions-			
	22-09-2025	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
507						Application under any			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	other			
		0710102161552019(No.of		APPLICATION(IBC)/0621(N	ADVANCE HOME AND PERSONAL	provisions-			
	22-09-2025	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
508						Application			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	under any other			
		0710102161552019(No.of			ADVANCE HOME AND PERSONAL				
	22-09-2025		0710102161552019/13	D)2019	CARE LIMITED	IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
509						Application			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	under any other			
		0710102161552019(No.of			ADVANCE HOME AND PERSONAL				
:	22-09-2025		0710102161552019/13	D)2019	CARE LIMITED	IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
510						Application			
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511		20002/	0110102101002010110	2,20.0		Application			- Columbia
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		0740400404550040/N= -6		COMPANY	MODEL LOGISTICS PVT. LTD. VS.	other			
	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	D)2019	ADVANCE HOME AND PERSONAL CARE LIMITED	provisions- IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
512	22-03-2023	D003 2j	07 10 102 10 13320 137 13	0)2019	CARE LIMITED	Application	10-03-2023	COMIL EIANGE OF GREEK DATED 07:00:2023	3314W310
						under any			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.				
	22-09-2025	0710102161552019(No.of	0710102161552010/12		ADVANCE HOME AND PERSONAL	provisions- IBC	19 00 2025	COMPLIANCE OF ORDER DATED 07.09 2025	colow216
513	ZZ-U3-ZUZ3	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	Application	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
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	00 00 000	0710102161552019(No.of	074040040455004045		ADVANCE HOME AND PERSONAL	provisions-	40.00.000	COMPLIANCE OF ORDER DATES OF CO.	
514	22-09-2025	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	IBC Application	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
314						under any			
				COMPANY	MODEL LOGISTICS PVT. LTD. VS.	other			
		0710102161552019(No.of			ADVANCE HOME AND PERSONAL	provisions-			
	22-09-2025	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
515						Application under any			
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516						Application under any			
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		0710102161552019(No.of			ADVANCE HOME AND PERSONAL	provisions-			
	22-09-2025	Docs 2)	0710102161552019/13	D)2019	CARE LIMITED	iBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
517						Application			
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		0710102161552019(No.of			ADVANCE HOME AND PERSONAL	provisions-			
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518						Application			
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519				INTERLOCUTORY	MS. MAZIA FATIMA KHAN				
		0710102072292025(No.of		INTERLOCUTORY APPLICATION	VSGAURAV KATIYAR RP OF EARTHCON UNIVERSAL				
	19-09-2025	Docs 1)	0710102072292025/1	(I.B.C)/4150(ND)2025	INFRATECH PRIVATE LIMITED	Sec 60(5)	18-09-2025	1.counsel details sign missing in index	advocatepranavgupta
520	19-09-2023	Docs 1)	0710102072292023/1	(I.B.C)/4130(ND)2023	MS. MAZIA FATIMA KHAN	360 00(3)	10-03-2023	1.counsel details sign fillssing in fildex	auvocatepranavgupta
320				INTERLOCUTORY	VSGAURAV KATIYAR RP OF				
		0710102072292025(No.of		APPLICATION	EARTHCON UNIVERSAL				
	19-09-2025	Docs 1)	0710102072292025/1	(I.B.C)/4150(ND)2025	INFRATECH PRIVATE LIMITED	Sec 60(5)	18-09-2025	1.counsel details sign missing in index	advocatepranavgupta
521		,			MS. MAZIA FATIMA KHAN				
				INTERLOCUTORY	VSGAURAV KATIYAR RP OF				
		0710102072292025(No.of		APPLICATION	EARTHCON UNIVERSAL				
	19-09-2025	Docs 1)	0710102072292025/1	(I.B.C)/4150(ND)2025	INFRATECH PRIVATE LIMITED	Sec 60(5)	18-09-2025	1.counsel details sign missing in index	advocatepranavgupta
522					MS. MAZIA FATIMA KHAN				
				INTERLOCUTORY	VSGAURAV KATIYAR RP OF				
		0710102072292025(No.of		APPLICATION	EARTHCON UNIVERSAL				
	19-09-2025	Docs 1)	0710102072292025/1	(I.B.C)/4150(ND)2025	INFRATECH PRIVATE LIMITED	Sec 60(5)	18-09-2025	1.counsel details sign missing in index	advocatepranavgupta
523									
					WORKERS /EMPLOYEES OF				
					SARAYA INDUSTRIES LTD				
					(THROUGH AUTHORISED				
				INTERLOCUTORY	REPRESENTATIVE OF HARDIYA SHANKAR MISHRAS/O LATE				
		0710102002752022/N		APPLICATION					
	27-09-2023	0710102083752023(No.of Docs 0)	0710102083752023/4	(I.B.C)/5335(ND)2023	SHARDA MISHRA VS. SARAYA INDUSTRIES LIMITED	Sec 60(5)	18-09-2025	Kindly attach the compliance order.	
524	-1-03-2023	2000 01	0. 101020001J202J/4	(1.0.0)/0000(140)2020	INDOOT RIEG EIMITED	550 00(5)	13-03-2023		
324					WORKERS /EMPLOYEES OF				
					SARAYA INDUSTRIES LTD				
					(THROUGH AUTHORISED				
					REPRESENTATIVE OF HARDIYA				
				INTERLOCUTORY	SHANKAR MISHRAS/O LATE				
		0710102083752023(No.of		APPLICATION	SHARDA MISHRA VS. SARAYA				
	27-09-2023	Docs 0)	0710102083752023/4	(I.B.C)/5335(ND)2023		Sec 60(5)	18-09-2025	1. Kindly attach the compliance order.	
525	21 00 2020	2000 0)	071010200070202074	(1.2.0)/0000(112)2020	INDOOTKIEG EIIIIT ED	000 00(0)	10 00 2020	1. Ithirdy actuall the compilation order.	
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					REPRESENTATIVE OF HARDIYA				
				INTERLOCUTORY	SHANKAR MISHRAS/O LATE				
		0710102083752023(No.of		APPLICATION	SHARDA MISHRA VS. SARAYA				
	27-09-2023	Docs 0)	0710102083752023/4	(I.B.C)/5335(ND)2023	INDUSTRIES LIMITED	Sec 60(5)	18-09-2025	1. Kindly attach the compliance order.	
526									
					WORKERS /EMPLOYEES OF				
					SARAYA INDUSTRIES LTD				
					(THROUGH AUTHORISED				
					REPRESENTATIVE OF HARDIYA				
				INTERLOCUTORY	SHANKAR MISHRAS/O LATE				
		0710102083752023(No.of		APPLICATION	SHARDA MISHRA VS. SARAYA				
	27-09-2023	Docs 0)	0710102083752023/4	(I.B.C)/5335(ND)2023	INDUSTRIES LIMITED	Sec 60(5)	18-09-2025	Kindly attach the compliance order.	
527	00 00 000	0710102049512024(No.of	0740400040540004446	COMPANY PETITION IB	LALGUANIKAD ODBITA OTATA	0	40.00.000	No of objection 1. Index required in all volume 2. kindly attach	-l
500	20-09-2025	Docs 4)	0710102049512024/16	(IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	the compliance order.	rkpandassociates
528		074040000000004/11		COMPANY DETITION IS	IDDI BANK I IMITED VO DIDA:			No of chication 4. True convolue released warm at 77. Cd.	
	47 00 0005	0710102062632024(No.of	0740402062626264/0	COMPANY PETITION IB	IDBI BANK LIMITED VS. DIPALI	Cantian Offi	46 00 0005	No of objection 1. True copy sign missed page no 77, 81 to	Dans I amal 2016
E20	17-09-2025	Docs 4)	0710102062632024/2	(IBC)/586(ND)2024	MITTAL	Section 95(1)	10-09-2025	219 . 2. three rs court fees missed in vakalatnama.	Dsnr.Legal2016
529	20 00 2025	0710102049512024(No.of	0740402040542024/46	COMPANY PETITION IB	IAI CHANKAD CDIVACTAVA	Contine 04/4	16 00 2025	No of objection 1. Index required in all volume 2. kindly attach	rknandassasiatas
530	20-09-2025	Docs 4) 0710102049512024(No.of	0710102049512024/16	(IBC)/509(ND)2024 COMPANY PETITION IB	JAI SHANKAR SRIVASTAVA	Section 94(1)	10-09-2025	the compliance order.  No of objection 1. Index required in all volume 2. kindly attach	rkpandassociates
330	20-09-2025	Docs 4)	0710102049512024/16	(IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	the compliance order.	rkpandassociates
531	20-03-2023	DUCS 4)	01 10102043312024/10	COMPANY	UAI GIIANNAN GRIVAGIAVA	Jection 34(1)	10-03-2023	uie compilance order.	Inpulluassociales
331		0710102078682025(No.of			SHAINA VERMA VS. MAJESTIC	Rule 11 of		1. index and bookmarking mandatory. 2. kindly attach the	
	16-09-2025	Docs 1)	0710102078682025/1	S ACT)/212(ND)2025	HOLDING PRIVATE LIMITED	NCLT	16-09-2025	compliance order.	viditjain
532	10-03-2023	0710102011522020(No.of	0.10102010002020/1	COMPANY PETITION IB	DMI FINANCE PRIVATE LIMITED	INOLI	10 03-2023	compilance order.	riangani
332	16-09-2025	Docs 2)	0710102011522020/22	(IBC)/385(ND)2020	VS. NAVIN RAHEJA	Section 95(1)	16-09-2025	1. kindly attach the compliance order	intellectlawpartners
533				(,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	WEBMOB SOFTWARE	22311011 00(1)			
500				CA(A) MERGER AND	SOLUTIONS PRIVATE LIMITED				
		0710102043332025(No.of			VS. KIWI TECHNOLOGIES INDIA	Sec. 230-232.			
	15-09-2025		0710102043332025/3	NIES ACT)/48(ND)2025	PRIVATE LIMITED	Sec 234	16-09-2025	1. Kindly attach the compliance order.	IndusLawDelhi
534					WEBMOB SOFTWARE	223 204			
304				CA(A) MERGER AND	SOLUTIONS PRIVATE LIMITED				
1		0710102043332025(No.of		AMALGAMATION(COMPA	VS. KIWI TECHNOLOGIES INDIA	Sec. 230-232.			
	15-09-2025		0710102043332025/4	NIES ACT)/48(ND)2025	PRIVATE LIMITED		16-09-2025	1. kindly attach the compliance order.	IndusLawDelhi
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535					MR. SANYAM GOEL AUTHORISED REPRESENTIAVE OF CLASS OF CREDITORS BEING REAL				
				INTERLOCUTORY	ESTATE ALLOTTEES (HOME BUYERS) VS. MR. RAKESH BHATIA RESOLUTION				
F20	15-09-2025	0710102108012024(No.of Docs 2)	0710102108012024/2	APPLICATION (I.B.C)/6296(ND)2024	PROFESSIONAL FOR M/S IDEA BUILDERS PVT LTD	Sec 60(5)	16-09-2025	kindly attach the compliance order.	D36132020
536	15-09-2025	0710102104952024(No.of Docs 2)	0710102104952024/10	TRANSFER APPLICATION/1(PB)2025	MEHOOL BHUVA VS. BHUVA HOLDINGS LIMITED	Rule16(d),NC LT Rules,2016	16-09-2025	kindly attach the compliance order.	AKSHARLAWS
537		0710102104842024(No.of		TRANSFER	MEHOOL BHUVA VS. ATUL H	Rule16(d),NC LT			
538	15-09-2025		0710102104842024/12	INTERLOCUTORY	PATEL	Rules,2016	16-09-2025	1. kindly attach the compliance order.	AKSHARLAWS
F20	08-03-2025	0710102020792025(No.of Docs 0)	0710102020792025/3	APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. Order dated 22.07.2025 missed in pdf as per mentioned in index	
539	15-09-2025	0710102111242019(No.of Docs 1)	0710102111242019/5	COMPANY PETITION IB (IBC)/2144(ND)2019	GAC SHIPPING (INDIA) PRIVATE LIMITED VS. CLASSIC BOTTLE CAPS PRIVATE LIMITED	IBC Under Sec 9	16-09-2025	bookmarking and index mandatory 2. date missed on vakalatanama in PDF.	chandnisadana
540	15-09-2025	0710102111242019(No.of Docs 1)	07101021111242019/6	COMPANY PETITION IB (IBC)/2144(ND)2019	GAC SHIPPING (INDIA) PRIVATE LIMITED VS. CLASSIC BOTTLE CAPS PRIVATE LIMITED	IBC Under Sec 9	16-09-2025	bookmarking and index mandatory 2. date missed on vakalatanama in PDF.	chandnisadana
541	08-03-2025	0710102020792025(No.of Docs 0)	0710102020792025/3	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. Order dated 22.07.2025 missed in pdf as per mentioned in index	
542		0710102111242019(No.of		COMPANY PETITION IB	GAC SHIPPING (INDIA) PRIVATE LIMITED VS. CLASSIC BOTTLE	IBC Under			
543	15-09-2025	Docs 2) 0710102041862024(No.of	0710102111242019/8	(IBC)/2144(ND)2019 COMPANY PETITION IB	CAPS PRIVATE LIMITED	Sec 9	16-09-2025	copy of vakalatanama missed	chandnisadana
544	23-09-2025	0710102041862024(No.of	0710102041862024/8 0710102041862024/8	(IBC)/282(ND)2024 COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG JAG MOHAN GARG	Section 94(1)		No of objection 1. Index mandatory in all volume  No of objection 1. Index mandatory in all volume	rkpandassociates rkpandassociates
545	23-09-2025	0710102041862024(No.of	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)		No of objection 1. Index mandatory in all volume	rkpandassociates
546	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)		No of objection 1. Index mandatory in all volume	rkpandassociates
547	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
548	15-09-2025	0710102102932022(No.of Docs 2)	0710102102932022/4	CONTEMPT PETITION (IBC)/4(PB)2023	ASHUTOSH JAIN VS. MORPHEUS DEVELPERS PVT. LTD.	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. One rs court fees missed in vakalatnama	office@bavlegal.in
549		0710102062632024(No.of	0710102062632024/2	COMPANY PETITION IB (IBC)/586(ND)2024	IDBI BANK LIMITED VS. DIPALI MITTAL	Section 95(1)		No of objection 1. True copy sign missed page no 77, 81 to 219 . 2. three rs court fees missed in vakalatnama.	Dsnr.Legal2016
550	11-09-2025	0710102097172024(No.of	0710102002032024/2	RESTORATION APPLICATION		Rule 11 of	16-09-2025	No of objection 1. 1. index and bookmarking mandatory. 2. incomplete affidavit date notary stamp and sign missed on affidavit	
551	23-09-2025	Docs 1) 0710102041862024(No.of Docs 6)	0710102097172024/1	(IBC)/3(ND)2025 COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)		No of objection 1. Index mandatory in all volume	corporatejudis@NCLT rkpandassociates
552	23-09-2025	0710102041862024(No.of	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)		No of objection 1. Index mandatory in all volume	rkpandassociates
553		0710102097172024(No.of		RESTORATION APPLICATION		Rule 11 of		No of objection 1. 1. index and bookmarking mandatory. 2. incomplete affidavit date notary stamp and sign missed on	
554		Docs 1) 0710102097172024(No.of Docs 1)	0710102097172024/1 0710102097172024/1	(IBC)/3(ND)2025 RESTORATION APPLICATION (IBC)/3(ND)2025	LEO TIMBER PRIVATE LIMITED  LEO TIMBER PRIVATE LIMITED	Rule 11 of	16-09-2025 16-09-2025	affidavit  No of objection 1. 1. index and bookmarking mandatory. 2. incomplete affidavit date notary stamp and sign missed on affidavit	corporatejudis@NCLT
555	08-03-2025	0710102020792025(No.of	0710102097172024/1	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. Order dated 22.07.2025 missed in pdf as per mentioned in index	55.poratojudio estOL I
556	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)		No of objection 1. Index mandatory in all volume	rkpandassociates
557	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
558	18-09-2025	0710102035992024(No.of Docs 2)	0710102035992024/3	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-09-2025	No of objection 1. Remove double pagination 2. Hindi to English translation required page no 25 to 32 . 3. Bookmarking missed. 4. Remove extra pdf. 5. Pagination incomplete in index.	Pankaj_NCLT
559		0710102035992024(No.of	0710102035392024/3	INTERLOCUTORY APPLICATION	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL		16-09-2025	No of objection 1. Remove double pagination 2. Hindi to English translation required page no 25 to 32 . 3. Bookmarking missed. 4. Remove extra pdf. 5. Pagination	Pankaj_NCLT
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# PRASHANT KUMAR DEPUTY REGISTRAR PRASHANT KUMAR

## **VICTOR VISHAL**

PREPARED BY ASSISTANT REGISTRAR VICTOR VISHAL